

Minutes of Exim Facilitation Committee (EFC) meeting No. 02/AM-21 dated 10.07.2020 for import of restricted items

Meeting No. 02/AM-21 of EXIM Facilitation Committee (EFC) was held on 10.07.2020 at 3.30 PM in Room No.9, H-Wing, Udyog Bhawan, New Delhi through Video Conferencing under the chairmanship of Shri Hardeep Singh, Additional Director General of Foreign Trade to consider the applications for import of restricted items.

2. The following members attended the meeting:

- (i) Shri Rajbir Sharma, Joint DGFT, DGFT
- (ii) Shri Nirmal Kumar, Dy. DGFT, DGFT
- (iii) Smt. Pratibha Kumari, FTDO (Import Cell), DGFT
- (iv) Shri Nand Lal, Consultant, DPIIT
- (v) Shri S.K. Jain, Development Officer, DPIIT
- (vi) Shri Santanu Dhar, Under Secretary, M/o P&NG
- (vii) Shri Yogesh Kumar, JSO (Trade), DAH&D
- (viii) Shri Ravi Shankar Srivastava, DoT

3. Total number of cases considered in the meeting was **375**. The committee decided that as in the past, all NOC/documents received/conveyed by the concerned committee members will be incorporated in the minutes as and when uploaded. Accordingly, **88** cases were approved, **09** cases were rejected, **03** Cases were closed & **275** cases were deferred. Where two or more technical authorities have recommended different quantities, the lower quantity has been approved by the Committee. The case recommended for approval at Sl. Nos. 281, 287, 288, 298, 302, and 329 will be submitted for approval of the Director General of Foreign Trade under Para 2.20 of Foreign Trade Policy 2015-2020 and approval will be separately communicated.

4. The Regional Authorities of DGFT are required to issue import authorizations as mentioned below the cases which have been approved by the Committee. The enclosures, wherever required would be sent by DGFT Hqrs by e-mail (if enclosures are not received within one week of uploading the minutes on DGFT website, the Regional Authority may remind DGFT (Hqrs) by e-mail on import-dgft@nic.in). The Regional Authorities must issue import authorizations with the conditions as indicated and after ensuring that the fee has been paid at the time of submitting the application to DGFT (Hqrs). They must also cross verify the details mentioned in the import authorization with that in the ANF-2M submitted by the applicant. DGFT (Hqrs) will not send separate import permission letters except where permission has not been mentioned in the approved cases, in the table below:

Sl. No.	Name of the applicant & file No.	Date of receipt	Item for import	CIF value (lakh)	Status
Part-1 Department of Animal Husbandry, Dairying & Fisheries (DAH&F)					
1	M/s. Fortune Associates, Hyderabad. 01/53/8/E/AM19/F-11/IC	01.01.19	2 Pairs of Cat and 5 Pairs of Gembok	14.7	DAH&F vide OM No. 110102(1)/3/2017-Trade dated 22.04.19 has recommended for import of 02 Nos. of cats, subject to recommendation from MoEF&CC. The committee accordingly decided to seek comments from MoEF&CC(WL). The request for import of Gembok has already been rejected by the EFC in its meeting dated 26.04.19. Comments sought from MoEF&CC on 20.06.19 on 2 pairs of Cat.

2	M/s. Renjith KS, Kerala. 01/53/8/E/AM20/R-16/IC	2.05.19	500 nos. of Live Ornamental Fish	.21	Comments sought from D/o AHD&F on 27.06.2019. DAHD&F vide e-mail dated 25.07.19 has sought information from the firm. Hence, the applicant is to submit above details directly to DAHD&F with copy to DGFT. Reply from the firm is still awaited.
3	M/s. Qualitat Products (India), Chandigarh. 01/53/8/E/AM20/Q-1/IC	05.07.19	100000 nos. of Bovine Semen	344.70	Comments sought from D/o AHD&F on 10.07.2019. DAHD&F vide OM No. L-110102(1)/9/2019-Trade dated 01.08.19 have sought information from the firm. The firm vide email dated 20.08.2019 and 07.02.2020 had furnished reply directly to DAHD&F with a copy to DGFT. DAHD&F vide email dated 27.02.2020 has again sought some information from the firm. The firm has furnished reply vide email dated 09.06.2020 directly to DAHD&F with a copy to DGFT. Comments from D/o AHD&F is awaited.
4	M/s. Green Hills Avian Science and Engineering, Tiruchirappalli 01/53/8/E/AM20/G-12/IC	8.07.19	8 Pairs of Arachloropter us and 2 pairs of Araararauna with cites permit	13.5	Comments sought from D/o AHD&F and MoEF&CC(WL) on 11.07.2019. Recommended by DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 24.09.19. The Committee decided in Meeting No.1/AM21 dated 01.06.2020 to issue reminder to MoEF&CC(WL) for expediting the comments. Accordingly, reminder sent to MoEF&CC(WL) vide email dated 19.06.2020 for expediting the comments.
5	M/s. Life Style Aqua, Bangalore 01/53/8/E/AM20/L-7/IC	10.07.19	10,82,000 nos. of Ornamental Fishes	54.1	Comments sought from D/o AHD&F on 11.07.2019. DAHD&F vide e-mail dated 24.07.19 has informed that the firm has not submitted the application as per the prescribed format of revised sanitary protocol for import of Ornamental fishes into India and details of country of import. Hence, they have requested the firm to submit the application in the prescribed format and also to provide details of country of import. DAHD&F vide email dated 19.06.2020 has again requested the firm to submit the application in the prescribed format at the earliest and also to provide details of country of import. Reply from the firm is still awaited.
6	M/s. Golden Traders, Chennai. 01/53/8/E/AM20/G-15/IC	17.07.19	523500 nos. Ornamental Fish	49.10	Comments sought from D/o AHD&F on 24.07.2019. DAHD&F vide e-mail dated 25.07.19 has sought information from the firm. Reply from the firm is still awaited.



7	M/s FaizahemadGulammohmed Momin 01/53/8/E/AM20/F-13/IC	11.09.19	7 Nos Live Goats (Capra AegagrusHirc us) KaplaGulabi Breed	1.7	Comments sought from D/o AHD&F on 16.09.2019. DAHD&F vide e-mail dated 18.09.19 has sought some information from the firm. DAH&D vide email dated 21.07.2020 has sought following information from the firm:- Details of animals(age, sex, breed, qty-M/F) and Country details (specify the name of country(s) as it is mentioned in the application All Countries in the column of Country of Origin. Reply from the firm is awaited.
8	M/s Yogesh Singh, APCG & Director, Chennai 01/53/8/E/AM20/Y-4/IC	19.09.19	6 Nos Plain Zeebra (Eqquesquagg a) 2 Nos Siamese Crocodile (Corcodytuss amensis)	Nil	Comments sought from D/o AHD&F & MoEF&CC (WL) on 20.09.2019. DAHD&F vide e-mail dated 29.05.20 has sought information from the firm. Reply from the firm is still awaited.
9	M/s. Manpreet Singh, Amritsar 01/53/8/E/AM20/M-46/IC	05.10.19	2 Box. Two Pairs of grey wound dogs, one male and one female	2.4	Comments sought from D/o AHD&F on 11.10.2019. DAHD&F vide e-mail dated 15.10.19 & 20.11.19 has sought information from the firm. Reply from the firm is still awaited.
10	M/s Usman Ismail Lakdawala, Mumbai 01/53/8/E/AM20/U-6/IC	11.10.19	3 Nos. Warmblood breed horses two (2) colt/stallion/g elding and one (1) filly/mare aged 02 to 20 years.	32.0	Approved as recommended by DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 09.06.2020.
RA Mumbai may issue the import authorization to the applicant for import of 3 Nos. Warmblood breed horses [two (2) colt/ stallion/ gelding and one (1) filly/ mare aged 02 to 20 years] from Germany/United Kingdom for a CIF value of Rs.32,00,000/- (EURO 38500) subject to the conditions mentioned in the DAHD&F OM No. 110102(1)/3/2017-Trade dated 09.06.2020as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA, Mumbai.					
11	M/s Sudarshan Enterprises, Nashik 01/53/8/E/AM20/S-104/IC	12.10.19	300 Nos Bovine semen of improved cattle breed pure gir	10.0	Comments sought from D/o AHD&F on 15.10.2019. DAHD&F. DAHD&F vide e-mail dated 06.11.19 has sought information from the firm. Reply from the firm is still awaited.
12	M/s Vimta Labs Ltd., Hyderabad 01/53/8/E/AM20/V-26/IC	24.10.19	28 Nos beagle dogs 7 months old male 28 Nos beagle dogs 7 months old female	76.8	Rejected as not recommended by DAHD&F vide OM No.110102(1)/3/2017-Trade dated 09.06.2020.

13	M/s Maria Policroniades, California., USA 01/53/8/E/AM20/M-50/IC	25.10.19	1 Nos dog, medical service animal	.07	Comments sought from D/o AHD&F on 28.10.2019. DAHD&F vide e-mail dated 12.11.19 has sought information from the firm. Reply from the firm is still awaited.
14	M/s. Sanuj Bhatia, California, USA 01/53/8/E/AM20/S-115/IC	29.10.20 19	1 Nos Pet Cat	.01	Comments sought from D/o AHD&F on 30.10.2019. DAHD&F vide e-mail dated 13.11.19 has sought information from the firm. Reply from the firm is still awaited.
15	M/s. Bharat International, Thane 01/53/8/E/AM20/B-33/IC	31.10.19	20 Nos. 5 Nos. of Stallion/ Colt & 15 Nos. of Brood Mares/ Fillies, 1.5 to 12 years.	45.0	Rejected as not recommended by D/o AHD&F vide OM No. 110102(1)/3/2017-Trade dated 29.05.2020.
16	M/s Riddhi Shah, USA 01/53/8/E/AM20/R-44/IC	07.11.19	1 pet dog	5.2	Comments sought from D/o AHD&F on 08.11.2019. DAHD&F vide e-mail dated 20.11.19 has sought information from the firm. The applicant vide e-mail dated 15.01.20 has furnished reply to DAHD&F. DAHD&F vide e-mail dated 10.07.20 (4.59PM) has again sought some information from the firm.
17	M/s. National Centre for Biological Sciences, Bangalore 01/53/8/E/AM20/N-26/IC	20.11.20 19	150 Nos Laboratory Mice (Musmusculu - s) 150 VLS Frozen laboratory mice embryos/sper ms in vials/straws	7.5	Approved as recommended by DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 19.06.2020.
RA Bangalore may issue the import authorization to the applicant for import of 150 Nos. Laboratory Mice (Musmusculus) and 150 VLS Frozen Laboratory Mice Embryos/sperms in vials/straws from Republic of Korea for a CIF value of Rs.754236/- (USD 10500) subject to the conditions mentioned in the DAHD&F OM No.110102(1)/3/2017-Trade dated 19.06.2020as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA, Bangalore.					
18	M/s. National Centre for Biological Science, Bangalore 01/53/8/E/AM20/N-27/IC	20.11.20 19	200 Nos Laboratory mice (musmusculu s) 100 VLS frozen laboratory mouse embryo/sper ms 100 Nos	18.5	Approved as recommended by DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 19.06.2020.

			laboratory rats (Rattusnorvegicus)		
RA, Bangalore may issue the import authorization to the applicant for import of 200 Nos. Laboratory Mice (Musmusculus) and 100 VLS of Frozen Laboratory Mouse Embryos/sperms in vials/straws and 100 nos. of Laboratory Rats (Rattusnorvegicus) from GBR (UK) for a CIF value of Rs.1855280/- [Pound Sterling (GBP) 20000] subject to the conditions mentioned in the DAHD&F OM No.110102(1)/3/2017-Trade dated 19.06.2020 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA, Bangalore.					
19	M/s Hester Biosciences Ltd, Ahmedabad 01/53/8/E/AM20/H-24/IC	18.11.2019	230000 No. SPF Hatching Eggs	205.9	Approved as recommended by DAHD&F vide OM No.110102(1)/3/2017-Trade dated 09.06.2020.
RA Ahmedabad may issue the import authorization to the applicant for import of 230000 Nos. of SPF Hatching Eggs for manufacturing veterinary vaccines from Mexico for a CIF value of Rs.20595456/- (USD286048) subject to the conditions mentioned in the DAHD&F OM No. 110102(1)/3/2017-Trade dated 09.06.2020 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA, Ahmedabad.					
20	M/s Kousalya Agro Farms, NalgondaTelangana 01/53/8/E/AM20/K-25/IC	11.11.2019	48 Nos Purebred live swine 12 Nos purebred live boar	32.1	Comments sought from D/o AHD&F on 18.11.2019. DAHD&F vide e-mail dated 22.11.19 & 02.01.20 has sought information from the firm. Reply from the firm is still awaited.
21	M/s RN International Services, Telengana 01/53/8/E/AM20/R-46/IC	24.04.2019	10 PRS ostrich chicks (Captive bred) one month old. Struthiocamelus 10 PRS Java peafowl (Captive bred) 6 months old. Pavomuticus	3.5	DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 13.03.20 has recommended the import of Java Peafowl, subject to NOC from MoEF&CC (WL). However, DAHD&F has not recommended the import of Ostrich Chicks. Accordingly, the committee decided to reject the request for import of Ostrich Chicks and to seek comments from MoEF&CC for import of Java Peafowl. Accordingly, comments sought from MoEF&CC(WL) on 24.06.20.
22	M/s Nisaba Godrej, Mumbai 01/53/8/E/AM20/N-29/IC	10.12.19	3 Nos. of Horses	63.7	Permission has been granted on 11.06.2020 to the firm with the approval of Competent Authority as per DAHD&F comments vide OM No. 110102(1)/3/2017-Trade dated 08.06.2020 (Ex-post facto approval).
23	M/s. Red Barn Farm, Chikkaballapur, Karnataka 01/53/8/E/AM20/R-49/IC	13.12.19	250 Nos Live rabbit/hares 250 Nos Live guinea pigs 200 Nos Live sheep 100 Nos Live cows and bulls	151.3	Comments sought from D/o AHD&F on 16.12.2019. DAHD&F vide e-mail dated 08.01.20 has sought information from the firm. Reply received from the firm has been forwarded to DAHD&F. DAHD&F vide e-mail dated 28.02.20 has again sought information from the firm. The firm vide e-mail dated 17.03.20 has furnished reply to the query of

			100 Nos Live buffalos 100 Nos Live swines/pigs 50 Nos Live camels 50 Nos Live asses/donkeys 250 Nos Live domestic chinchillas		DAHD&F. DAHD&F vide e-mail dated 19.03.20 & 27.05.20 has again sought information from the firm.
24	M/s Embassy Projects Pvt. Ltd, Bengaluru 01/53/8/E/AM20/E-14/IC	16.12.19	12 Nos Horse	77.0	Approved as recommended by D/o AHD&F vide OM No. 110102(1)/3/2017-Trade dated 16.07.2020.
25	M/s. Vivo Bio Tech Ltd, Telangana 01/53/8/E/AM20/V-33/IC	18.12.19	300 Nos Male Rats 300 Nos Female Rats 125 Nos Female Rabbits 1500 Nos Male Mice 1500 Nos Female Mice 75 Nos Male Rabbits	551.7	Comments sought from D/o AHD&F on 30.12.2019. Reply furnished by the firm has been referred to D/o AHD&F vide email dated 10.07.2020.
26	M/s Kerala Live Stock Development Board Ltd, Trivandrum 01/53/8/E/AM20/K-30/IC	19.12.19	10000 Nos. Sex Sorted Bovine Frozen Semen Straws	114.58	Comments sought from D/o AHD&F on 30.12.2019.
27	M/s Assam State Zoo-Botanical Garden, Guwahati 01/53/8/E/AM20/A-97/IC	02.12.19	5 Nos white winged wood	Nil	Comments sought from D/o AHD&F on 06.01.2020. DAHD&F vide e-mail dated 02.03.2020 & 29.05.2020 has sought information from the firm. Reply from the firm is still awaited. Recommended by MoEF&CC vide Letter No. 3-31/2019 WL dated 18.10.19.
28	M/s Suresh Kaladi, Tamil Nadu 01/53/8/E/AM20/S-143/IC	08.01.20	3 Nos. of Pet Dog	Nil	Comments received from DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 09.06.2020. The committee decided to examine the case on file.
29	M/s Vidhaan Sales, Nagpur 01/53/8/E/AM20/V-35/IC	08.01.20	6,60,000 Nos. of turtles (as per ANF-2M)	294.0	Comments sought from MOEF (WL) & D/o AHD&F on 08.01.2020. DAHD&F vide e-mail dated 17.01.20 has sought information from the firm. Reply from the firm is still awaited.
30	M/s Modern Pet Centre, Kolkata 01/53/8/E/AM19/M-57/IC	06.01.20	81,000 Nos. of turtles (as per ANF-2M)	12.8	Comments sought from MOEF (WL) & D/o AHD&F on 08.01.2020. DAHD&F vide OM dated 29.05.20 informed that

					the items does not come under the purview of DAHD&F.
31	M/s A3 Express Cargo, Chennai 01/53/8/E/AM20/A-98/IC	09.01.20	22 MTS pure white sesame seed	8.3	Comments Sought from D/o Agriculture Cooperation and Farmers Welfare on 05.03.2020.
32	M/s Suhani Farms, Bangalore 01/53/8/E/AM20/S-146/IC	08.01.20	1000 Nos. Exotic live parrots cockatoos, macaws, conures, amazon parrots, African grey parrots, budgerigars, grass parakeets, caliques	329.0	Comments sought from MOEF (WL) & D/o AHD&F on 10.01.2020. DAHD&F vide e-mail dated 07.02.20 has sought information from the firm. MoEF&CC(WL) vide email dated 16.07.2020 has also sought some information from the firm with a copy to DGFT. The firm is to reply.
33	M/s Assam State Zoo Cum Botanical Garden, Assam 01/53/8/E/AM20/A-99/IC	09.01.20	4 Nos (2:2) zebra	Nil	Comments sought from D/o AHD&F on 13.01.2020. DAHD&F vide e-mail dated 03.03.20 & 29.05.20 has sought information from the firm. Reply from the firm is still awaited. Recommended by MoEF&CC vide Letter No. 3-31/2019 WL dated 18.10.2019.
34	M/s Cadila Healthcare Ltd., Gujarat 01/53/8/E/AM20/C-33/IC	10.01.20	760 Nos. Small laboratory animals – 760 Nos. (380 male mice strains & 380 female mice strains as per attached annexure-1)	309.5	Approved as recommended by DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 09.06.2020.
RA Ahmedabad may issue the import authorization to the applicant for import of small laboratory animals total 760 Nos. (380 Male Mice Strains & 380 Female Mice Strains (as per Annexure to DAHD&F OM No. 110102(1)/3/2017-Trade dated 09.06.2020) for R & D purpose from USA, France & Germany for a CIF value of Rs.30950713/- (USD 428977) subject to the conditions mentioned in the DAHD&F OM No. 110102(1)/3/2017-Trade dated 09.06.2020 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA, Ahmedabad.					
35	M/s Modern Pet Centre, Kolkata 01/53/8/E/AM19/M-60/IC	10.01.20	8684 Nos. Exotic parakeets, parrots, macaws, cockatoos birds	83.0	Comments sought from MOEF (WL) & D/o AHD&F on 13.01.2020. Recommendations from DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 09.06.2020 received. Recommendation from MoEF (WL) awaited.

36	M/s Glenmark Pharmaceuticals Ltd., Mumbai 01/53/8/E/AM20/G-47/IC	13.01.20	500 Nos SCID CB17/lcr-prkdesid/lcrlo ocr1 M/F Mice	918.0	Approved as recommended by DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 09.06.2020.
RA Mumbai may issue the import authorization to the applicant for import of total Nos. of 7600 Mice [(i) 500 Nos. SCID (CB17/lcrPrkdesid/lcrloCrl) M/F (Mice) (ii) 2500 Nos. SCID Bg (CB17.cgPrkdesidLystbg-J/Crl) M/F (Mice) (iii) 1000 Nos. NOD.CB17-Prkdesid-/J HOM Homozygous M/F (Mice) (iv) 3000 Nos. NU/J HOM Homozygous for Foxn1-nu-M/F (Mice) (v) 200 Nos. DBA/2J M/F (Mice) (vi) 200 Nos. NOD.Cg-Prkdc-scid112rg-tmlWjl-SzJ Homozygous for Prkdc-scid-M/F (Mice) (vii) 200 Nos. CByB6F1- Tg(HRAS)2Jic M/F (Mice)] from GBR, France & USA for a CIF value of Rs. 91809827/- (USD 1257668.86) subject to the condition mentioned in the DAHD&F OM No. 110102(1)/3/2017-Trade dated 09.06.2020 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA, Mumbai.					
37	M/s Suhani Farms, Bangalore 01/53/8/E/AM20/S-158/IC	17.01.20	4 Nos Live Horses – Zorses (horse hybrid in the age group of 3 months to 15 years – in all 4 numbers 2 male and 2 female	5.6	Rejected as not recommended by DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 09.06.2020.
38	M/s Anka Rao Chatragadda, Telangana 01/53/8/E/AM20/A-104/IC	17.01.20	1 No. Small pet dog (6 kgs) from USA	0.05	Comments received from DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 09.06.2020. The committee decided to examine the case on file.
39	M/s Syngene International Ltd, Bangalore 01/53/8/E/AM20/S-163/IC	16.01.20	3000 Nos Mice 4180 Nos Rats 3600 Nos Mice 6000 Nos Mice 22000 Nos Mice 14000 Nos Rats	2605.3	Approved as recommended by DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 08.06.2020.
RA Bangalore may issue the import authorization to the applicant for import of total Lab. Animals of 52780 nos. [(i) 11000 Nos. Mice –Female, (ii) 11000 Nos. Mice-Male, (iii) 7000 Nos. Rats-Female, (iv) 7000 Nos. Rats-Male from USA, Netherland, Italy, UK, France, Japan, Thailand], [(v) 1500 Nos. Mice-Female (vi) 1500 Nos. Mice-Male, (vii) 1940 Nos. Rats-Female, (viii) 2240 nos. Rats-Male, (ix) 1700 Nos. Mice Female, (x) 1900 nos. Mice-Male (xi) 2950 nos. Mice-Female and (xii) 3050 nos. Mice-Male from USA] for a CIF value of Rs.260534802/- (USD 3611015.97) subject to the conditions mentioned in the DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 08.06.2020 as well as with actual user condition besides other usual condition of import authorization. The enclosures will be sent by e-mail to the applicant and RA, Bangalore.					
40	M/s The Zoos and Parks Authority of Telangana, Hyderabad 01/53/8/E/AM20/T-43/IC	18.01.20	6 Nos 4 nos. of eastern grey kangaroo Macropus giganteus 2 male : 2	.07	Comments sought from D/o AHD&F on 24.01.2020. Recommended by MoEF&CC vide OM No. 3-31/2019 WL dated 15.10.2019. Comments from D/o AHD&F are awaited.

			female and 2 nos. Meerkatsurica tasuricatta 1 male:1 female		
41	M/s. Sun Pharma Advance Research Company Ltd., Baroda 01/53/8/E/AM20/S-172/IC	22.01.20	200 Nos Female BN Rat 50 Nos Male BN Rat 50 Nos Female BN Rat 200 Nos Male Lewis Rat 200 Nos Female Lewis Rat 100 Nos Male CD Rat 100 Nos Female CD Rat 200 Nos Male BN Rat	118.7	Approved as recommended by DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 09.06.2020.

RA Mumbai may issue the import authorization to the applicant for import of total 1100 nos. of live rats [(i) 200 Nos. Male Lewis Rat 35-62 days, (ii) 200 Nos. Female Lewis Rat 35-62 days, (iii) 100 Nos. Male CD Rat 35-48 days, (iv) 100 Nos. Female CD Rat 35-48 days, (v) 200 Nos. Male BN Rat 28-55 days, (vi) 200 Nos. Female BN Rat 28-55 days, (vii) 50 Nos. Male BN Rat 28-41 days and (viii) 50 Nos. Female BN Rat 28-41 days] from USA for a CIF value of Rs. 11871809.16/- (USD 163253.70) subject to the conditions mentioned in the DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 09.06.20 as well as with actual user condition besides other usual condition of import authorization. The enclosures will be sent by e-mail to the applicant and RA Mumbai.

42	M/s Lupin Ltd., Mumbai 01/53/8/E/AM20/L-16/IC	24.01.20	434 Nos Nod cg-prkdcscid Il2rg tmlsug/jictac (huNOG) mice male and female mice	2465.1	Approved as recommended by DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 09.06.2020.
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RA Mumbai may issue the import authorization to the applicant for import of total 3344 nos. of live mice [(i) 434 nos. NOD.Cg-Prkdc scid Il2rg tmlsug/JicTac (huNOG)mice Male and Female, (ii) 434 nos. NOD.Cg-Prkdc scid Il2rg tmlSug/ JicTac (huPBMC-NOG) mice (Male and Female Mice, (iii) 434 nos. NOD.Cg-Prkdc scid Il2rg tmlSug Tg (SV40/HTLVIL3, CSF2)10-7Jic/Jic Tac (huNOG-EXL) mice (Male and Female mice, (iv) 198 nos. NOD.Cg-Prkdc scid Il2rg tmlsug JicTac (NOG) Mice (Male and Female Mice, (v) 224 nos. NOD.Cg-Prkdc scid Il2rg tmlWjl/SzJ or (huNSG) Customized mice (Male & Female Mice, (vi) 224 nos. NOD.Cg-Prkdc scid Il2rg tmlWjl/SzJ or (huNSG) Standard mice (Male and Female mice, (vii) 448 nos. NOD.Cg-Prkdc scid Il2rg tmlWjl/ SzJ or (hu PBMC-NSG)mice (Male and Female Mice(viii) 224 nos. NOD.Cg-Prkdc scid Il2rgtm1Wjl Tg (CMVIL3, CSF2, KITLG)1 Eav/MloySzJ or (huNSGSGM3) Customized mice, (ix) 224 nos. NOD.Cg-Prkdc scid Il2rg tmlWjl Tg (CMV-IL3, CSF2, KITLG) 1 Eav/Mloy SzJ or (huNSG-SGM3) Standard mice (Male and Female (x) 500 nos. NOD.CB17-Prkdc scid/J Homozygous for Prkdc scid mice (Male and Female Mice) from USA, U.K, Germany, Israel, Spain, Netherlands Italy and France for research purpose for a CIF value of Rs.246514223/- (USD 3404892) subject to the conditions mentioned in the DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 09.06.20 as well as with actual user condition besides other usual condition of import authorization. The enclosures will be sent by e-mail to the applicant and RA

Mumbai.					
43	M/s Ajit Kulkarni IFS, Sri Chamarajendra Zoological Garden, Mysuru 01/53/8/E/AM20/A-109/IC	24.01.20	3 Nos import of 1 male and 2 female African Hunting Cheetah to Mysore Zoo as a part of animal exchange	Nil	Permission has been granted on 11.06.2020 to the firm and the RA concerned with the approval of Competent Authority as per recommendations received from D/o AHD&F OM No. 110102(1)/3/2017-Trade dated 09.06.2020 and MoEF&CC vide letter No. I-57/2018WL(part) dated 10.01.2020. (For ex-post facto approval).
CLA, New Delhi may issue the import authorization to the applicant for import of total 3 Nos import of 1 male and 2 female African Hunting Cheetah to Mysore Zoo as a part of animal exchange from South Africa for a Nil CIF value subject to the conditions mentioned in the DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 09.06.2020 and MoEF&CC vide letter No. I-57/2018WL(part) dated 10.01.2020 as well as with actual user condition besides other usual conditions of import authorization. The enclosures have been sent by e-mail to the applicant and CLA, New Delhi.					
44	M/s Lupin Ltd., Maharashtra 01/53/8/E/AM20/L-15/IC	24.01.20	200 Nos. of mice	13.2	Approved as recommended by DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 09.06.2020.
RA Mumbai may issue the import authorization to the applicant for import of 200 Nos. of HsD: Sprague Dawley SD Rat (Male and Female) from USA, U.K., Germany, Israel, Spain, Netherlands, Italy and France for research purpose for a CIF value of Rs.1322745/- (USD 18270) subject to the conditions mentioned in the DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 09.06.20 as well as with actual user condition besides other usual condition of import authorization. The enclosures will be sent by e-mail to the applicant and RA Mumbai.					
45	M/s Mcemee Aquatics, Kochi, Kerala 01/53/8/E/AM20/M-71/IC	25.01.20	10000000 Nos live milk fish (Chanoschanos) fry	36.0	Comments sought from D/o AHD&F on 03.02.2020.
46	M/s Sayed Muiz Ahmed, Bangalore 01/53/8/E/AM20/S-182/IC	29.01.20	2 Nos. Feline Himalayan, Feline Persian	.05	Approved as recommended by DAH&D vide OM No. 110102(1)/3/2017-Trade dated 09.06.2020.
RA Bangalore may issue the import authorization to the applicant for import of total 2 Nos. Feline Himalayan Cat, Feline Persian Cat[1 st Cat (Fifi), Breed-Feline Himalayan, Sex-Male, Age-2yrs/Oct 2017, Microchip Number-182001850588 and 2 nd Cat (Fifu), Breed-Feline Persian, Sex-Female, Age-1 yr/Dec/12/2018, Microchip Number-182001850587] from Saudi Arabia for a CIF value of Rs.525/- [Saudi Arabian Riyal (SAR) 525] subject to the conditions mentioned in the DAHD&F OM No. 110102(1)/3/2017-Trade dated 09.06.2020 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA, Bangalore.					
47	M/s SLN Enterprises, Bangalore 01/53/8/E/AM20/S-187/IC	31.01.20	3000 Nos discus/ symphysodon discus ornamental fish	58.1	Approved as recommended by DAH&D comments vide OM No. 110102(1)/3/2017-Trade dated 19.06.2020.
RA Bangalore may issue the import authorization to the applicant for import of only permitted species of Ornamental Fish listed in the sanitary health protocol vide DAHD&F OM No. 35029/10/2008-Fy(Trade) dated 9 th March, 2017					

from Brazil, Germany, Dubai, Indonesia, Japan, Malaysia, Philippines, Singapore, Sri Lanka, United States of America, Maldives, Mauritius, Madagascar, Australia, Taiwan, Argentina, Bahrain, Bangladesh, Botswana, Cambodia, Chile, Colombia, Egypt, Nigeria, Malaysia, Peru, Senegal, South Africa, Thailand, UAE, UK, Vietnam for a proportionate CIF value subject to the conditions mentioned in the DAHD&F OM No. 110102(1)/3/2017-Trade dated 19.06.2020 as well as with other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA, Bangalore.

48	M/s Saleem Pasha, Bangalore 01/53/8/E/AM20/S-186/IC	31.01.20	6 pet cats	Nil	Comments sought from D/o AHD&F on 06.02.2020. D/o AHD&F vide email dated 26.02.2020 had sought following information from the firm with a copy to DGFT:- 1) Details of Qty, Sex, breed, age and Microchip no of the pets 2) Vaccination records, and Official Veterinary Health Certificate of pets 3) Detailed justification of the import. Reply from the firm is still awaited.
49	M/s United Exim, New Delhi 01/53/8/E/AM20/U-9/IC	30.01.20	25000 Kgs Frozen Pangasius Fikket Latin Name Hypophthalmus Pangasius	12.2	Comments sought from D/o AHD&F on 06.02.2020. D/o AHD&F vide email dated 26.02.2020 had requested the firm to apply in the portal sip.nic.in. for getting Sanitary import permit (SIP) for the product HS Code 03046200 under Fish meat category. Reply from the firm is still awaited.
50	M/s Suhani Farms, Bangalore 01/53/8/E/AM20/S-193/IC	09.02.20	7 Nos. Live horses and ponies	24.5	Rejected as not recommended by DAH&D vide OM No. 110102(1)/3/2017-Trade dated 26.06.2020.
51	M/s Vasantha Nithiyantham, Chennai 01/53/8/E/AM20/V-44/IC	10.02.20	1 GRS Sneak - Domestic Cat	Nil	Approved as recommended by DAH&D vide OM No. 110102(1)/3/2017-Trade dated 09.06.2020.

RA Chennai may issue the import authorization to the applicant for import of (One) No. GRS Sneak - Domestic Cat from USA for a Nil CIF value subject to the conditions mentioned in the DAHD&F OM No. 110102(1)/3/2017-Trade dated 09.06.2020 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA, Chennai.

52	M/s Raju Das, Kolkata, West Bengal 01/53/8/E/AM20/R-79/IC	11.02.20	200000 Nos Discus 50000 blood parrot cichlids- 70000 convict cichlid-20000 flower horn- 30000 pearl gourami- 10000 giant gourami- 20000	62.7	Approved as recommended by DAH&D vide OM No. 110102(1)/3/2017-Trade dated 17.07.2020.
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RA Kolkata may issue the import authorization to the applicant for import of only permitted species of Ornamental Fish listed in the sanitary health protocol vide DAHD&F OM No. 35029/10/2008-Fy(Trade) dated 9th March, 2017

from Thailand, Singapore, Malaysia, Indonesia, Taiwan, Sri Lanka, Vietnam, Cambodia, Philippines for a proportionate CIF value subject to the conditions mentioned in the DAHD&F OM No. 110102(1)/3/2017-Trade dated 17.07.2020 as well as with other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA, Kolkata.

53	M/s Vimta Labs Ltd., Hyderabad 01/53/8/E/AM20/V-46/IC	11.02.20	32 Nos beagle dog 7 months old male	110.7	Rejected as not recommended by DAH&D comments vide OM No. 110102(1)/3/2017-Trade dated 09.06.2020.
54	M/s Vasantha Nithiyantham, Chennai 01/53/8/E/AM20/V-45/IC	10.02.20	1 GRS Peek – Domestic Cat		Approved as recommended by DAH&D comments vide OM No. 110102(1)/3/2017-Trade dated 09.06.2020.

RA, Chennai may issue the import authorization to the applicant for import of 1 (One) No. 1 GRS Peek - Domestic Cat from USA for a Nil CIF value subject to the conditions mentioned in the DAHD&F OM No. 110102(1)/3/2017-Trade dated 09.06.2020 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA, Chennai.

55	M/s Jai Research Foundation, Mumbai 01/53/8/E/AM20/J-34/IC	27.01.20	1000 Nos. Rat 1000 Nos. Mice 100 Nos. Rabbits 100 Nos. Guinea Pigs	168.4	Approved as recommended by DAH&D vide OM No. 110102(1)/3/2017-Trade dated 26.06.2020.
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CLA New Delhi may issue the import authorization to the applicant for import of lab animals [1000 Nos. Rat, 1000 Nos. Mice, 100 Nos. Rabbits, 100 Nos. Guinea Pigs] from Netherlands (NLD) for a CIF value of Rs.16848774.70 [EURO (EUR) 214021.00] subject to the conditions mentioned in the DAHD&F OM No. 110102(1)/3/2017-Trade dated 26.06.2020 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and CLA, New Delhi.

56	M/s Kine M Aass, Norway (Kine Madelen Aass, Nirvighnam Yoga School, Payal Guest House, Upper Tapovan, Balaknath Mandir Road Rishikesh, Uttarakhand, India,-249192) 01/53/8/E/AM20/K-45/IC	10.01.20	01 Pet Dog	--	Comments received from DAH&D vide OM No. 110102(1)/3/2017-Trade dated 09.06.2020. The committee decided to examine the case on file.
57	M/s Kirti Singh, Delhi 01/53/8/E/AM20/K-42/IC	14.02.20	1 Male Pet Dog	0.08	Comments received from DAH&D vide OM No. 110102(1)/3/2017-Trade dated 09.06.2020. The committee decided to examine the case on file.
58	M/s MJ Enterprises, Chennai 01/53/8/52993/AM21/M- 6/IC	07.05.20	4204000 Nos. of Ornamental Fishes	323.5	Approved as recommended by DAH&D vide OM No. 110102(1)/3/2017-Trade dated 17.07.2020.

RA Chennai may issue the import authorization to the applicant for import of only permitted species of Ornamental Fish listed in the sanitary health protocol vide DAHD&F OM No. 35029/10/2008-Fy(Trade) dated 9th March, 2017 from Brazil, European Union, Russia, Indonesia, Japan, Malaysia, Philippines, Singapore, Sri Lanka, Taiwan, Thailand, USA, Maldives, Myanmar, Laos, Vietnam, Cambodia, Mexico, South Africa, Mauritius, Madagascar, Australia, Israel, Tanzania, Kenya, Burundi, Congo, Canada, Denmark, Peru, Nigeria, Turkey, Bangladesh, UAE for a proportionate CIF value subject to the conditions mentioned in the DAHD&F OM No. 110102(1)/3/2017-Trade dated 17.07.2020 as well as with other usual conditions of import authorization. The enclosures will be sent by e-mail to the

applicant and RA, Chennai.					
59	M/s P.K. Import and Export, Kolkata 01/53/8/E/AM20/P-60/IC	12.02.20	12 box Tenulosailish a	40.0	Comments sought from D/o AHD&F on 17.02.2020. D/o AHD&F vide email dated 26.02.2020 had sought information from the firm with a copy to DGFT. Reply is to be furnished by the firm.
60	M/s Ravce Panjwani, Pune 01/53/8/E/AM20/R-81/IC	14.01.20	1 Pct Dog	.05	Comments received from DAH&D vide OM No. 110102(I)/3/2017-Trade dated 09.06.2020. The committee decided to examine the case on file.
61	M/s Jai Research Foundation, Maharashtra 01/53/8/E/AM20/J-39/IC	15.01.20	65 Nos Beagle Dog 4 Month Old Female 65 Nos Beagle Dog 4 Months Old Male	106.6	Approved as recommended by DAH&D vide OM No. 110102(I)/3/2017-Trade dated 17.07.2020.
RA Mumbai may issue the import authorization to the applicant for import of (1) 65 nos. Live Beagle Dog-Male (2) 65 nos. Live Beagle Dog-Female from USA for a CIF value of Rs.10666869.86 [US Dollars (USD) 149500] subject to the conditions mentioned in the DAHD&F OM No. 110102(I)/3/2017-Trade dated 17.07.2020 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA, Mumbai.					
62	M/s Amit Kumar, Director, Sanjay Gandhi Zoo, Patna, Bihar 01/53/8/E/AM20/A-121/IC	15.02.20	12 Nos royal python 1:2 one male & two female, rhino lguana 1:2 one male & two female, Nile crocodile 1:2 one male & two female, green anaconda 1:2 one male & two female to import krokodille zoo, ovstrupvej, Denmark	0.001	Comments sought from D/o AHD&F on 19.02.2020.
63	M/s Suven Life Science Ltd., Hyderabad 01/53/8/E/AM20/S-203/IC	18.02.20	96 Nos Live samri mice, 12-16 weeks, male: 48 & female-48 nos 96 Nos Samp8-live mice – male & female – 12-16 weeks	58.2	Approved as recommended by DAH&D vide OM No. 110102(I)/3/2017-Trade dated 09.06.2020.

CLA, New Delhi may issue the import authorization to the applicant for import of (1) total 96 nos. of LIVE SAMRI MICE, 12-16 Weeks (Male: 48 & Female 48 Nos.) from USA, The Netherlands, U.K., France or Italy (2) 96 nos. of SAMP8-Live Mice -Male & Female -12-16 weeks from USA, The Netherlands, U.K., France or Italy for a CIF value of Rs. 5823776/- [EURO (EUR) 72797.20] subject to the condition mentioned in the DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 09.06.2020 as well as with actual user condition besides other usual condition of import authorization. The enclosures will be sent by e-mail to the applicant and CLA, New Delhi.					
64	M/s Suven Life Science Ltd., Hyderabad 01/53/8/E/AM20/S-198/IC	17.02.20	200 No. SWISS MICE:Hsd:IC D (CD-)- MALE& FEMALE- 6- 7 WEEKS - 100NOS	3.4	Approved as recommended by DAH&D vide OM No. 110102(1)/3/2017-Trade dated 09.06.2020.
CLA, New Delhi may issue the import authorization to the applicant for import of 200 nos. of Live Swiss Mice:Hsd:Icd (Cd-)-100 Male & 100 Female- age: 6-7 Weeks from USA, The Netherlands, U.K., France, or Italy for a CIF value of Rs.343160/- [EURO (EUR) 4289.50] subject to the condition mentioned in the DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 09.06.2020 as well as with actual user condition besides other usual condition of import authorization. The enclosures will be sent by e-mail to the applicant and CLA, New Delhi.					
65	M/s Badam Agro Farms, Hyderabad 01/53/8/E/AM20/B-54/IC	03.03.20	10 pairs of Shetland Pony EquusCaballu s	14.53	Comments sought from D/o AHD&F on 06.03.2020. DAHD&F vide e-mail dated 09.03.20 has sought information from the firm. Reply from the firm is still awaited.
66	M/s Alladi Ananthanarayanan, Chennai 01/53/8/E/AM20/A-133/IC	27.02.20	01 No. of Pet dog	0.15	Comments received from DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 09.06.2020. The committee decided to examine the case on file.
67	M/s IISER Kolkata, Nadia, West Bengal 01/53/8/E/AM20/I-58/IC	21.02.20	3 Nos Mice M b6. 129s2- cd4 6 Nos mice f - b6. 129s2- cd4 6 Nos mice f b6. 129s2- cd8a 3 Nos mice m b6. 129s2- cd8a	2.9	Approved as recommended by DAH&D vide OM No. 110102(1)/3/2017-Trade dated 09.06.2020.
RA Kolkata may issue the import authorization to the applicant for import of total 18 nos. of Live mice for import [(1) 6 Nos. MICE (F) - B6.129S2-Cd4 (2) 3 Nos. MICE (M) B6.129S2-Cd4 (3) 6 Nos. MICE (F) B6.129S2-Cd8a (4) 3 Nos. MICE (M) B6.129S2-Cd8a] from USA for a CIF value of Rs.297872 [US Dollars (USD) 4928.45] subject to the conditions mentioned in the DAHD&F OM No. 110102(1)/3/2017-Trade dated 09.06.2020 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA, Kolkata.					
68	M/s. GVK Biosciences Pvt. Ltd., Hyderabad 01/53/8/E/AM20/G-62/IC	5.3.2020	100 nos. of Male Cynomolgus Monkey, 100 nos. of Male Beagle Dog and 100 nos.	76.78	Approved as recommended by DAH&D vide OM No. 110102(1)/3/2017-Trade dated 09.06.2020.

			of Male Gottingen Minipig		
RA Hyderabad may issue the import authorization to the applicant for import of (1) 100 nos. Male Cynomolgus Monkey Cryopreserved Hepatocyte 5 million (M00305) (2) 100 nos. Male Beagle Dog Cryopreserved Hepatocytes 5 million (M00205) (3) 100 Nos. Male Gottingen Minipig Cryopreserved Hepatocytes 5 million (M00615) from USA for a CIF value of Rs.7678523 [US Dollars (USD) 105692] subject to the conditions mentioned in the DAHD&F OM No. 110102(1)/3/2017-Trade dated 09.06.2020 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA, Hyderabad.					
69	M/s. Puneet K Dhiman, California, USA 01/53/8/E/AM20/P-53/IC	10.3.2020	1 no. of Dog	--	Comments received from DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 09.06.2020. The committee decided to examine the case on file.
70	M/s. Palamur Bioscience Private Limited, Secunderabad 01/53/8/E/AM20/P-65/IC	09.03.20	Mini Pigs (250 Male: 250 Female)	639.20	Approved as recommended by DAH&D vide OM No. 110102(1)/3/2017-Trade dated 17.07.2020.
RA Hyderabad may issue the import authorization to the applicant for import of (1) 250 nos. of Mini Pigs-Male (2) 250 nos. of Mini Pigs-Female from USA and Denmark for a CIF value of Rs. 63920000/- [EURO (EUR) 399500.80] subject to the conditions mentioned in the DAHD&F OM No. 110102(1)/3/2017-Trade dated 17.07.2020 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA, Hyderabad.					
71	M/s. Srinivas Reddy Male, Hyderabad, 01/53/8/E/AM20/S-215/IC	6.3.20	3 nos. of Riding Horses	39.84	Approved as recommended by DAH&D comments vide OM No. 110102(1)/3/2017-Trade dated 09.06.2020.
RA Hyderabad may issue the import authorization to the applicant for import of 3 Nos. of Live Riding Horses, Breed-warmblood, Sex-Geldings/Mares, Age-02 to 15 years from UK/Germany/France/Netherland & Ireland for a CIF value of Rs. 3984000/-[EURO (EUR) 48000.00] subject to the conditions mentioned in the DAHD&F OM No. 110102(1)/3/2017-Trade dated 09.06.2020 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA, Hyderabad.					
72	M/s. Vikrant J. Rawal, Mumbai 01/53/8/E/AM20/V-56/IC	11.3.20	12 nos. of Horses	194.40	Approved as recommended by DAH&D comments vide OM No. 110102(1)/3/2017-Trade dated 16.06.2020.
RA Mumbai may issue the import authorization to the applicant for import of Total 12 nos. of Live Horses with following descriptions:- Colts/Stallion- 2 nos. and Fillies/Mares-10 nos., Age-6 months to 20 years, Breed-Vlaams Paard Crysaldale, Shire, AkalTcke, Noriker, Knabstrupper from UK/Ireland/Scotland/ Belgium/Netherland/ Austria/Germany/ France/ Slovakia for a CIF value of Rs. 19440000/- [Pound Sterling (GBP) 216000] for sports subject to the conditions mentioned in the DAHD&F OM No. 110102(1)/3/2017-Trade dated 16.06.2020 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA, Mumbai.					
73	M/s. The Director, National Institute of Immunology, New Delhi 01/53/8/E/AM20/T-53/IC	16.3.20	4 nos. of Live Mice	0.034	Approved as recommended by DAH&D comments vide OM No. 110102(1)/3/2017-Trade dated 09.06.2020.
CLA New Delhi may issue the import authorization to the applicant for import of 04 nos. of Live Mice (02 Male and 02 Female) from Germany for a CIF value of Rs.3418/-[EURO (EUR) 40.00] subject to the conditions mentioned in the DAHD&F OM No. 110102(1)/3/2017-Trade dated 09.06.2020 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and CLA, New Delhi.					

74	M/s. Indian Institute of Science Education & Research, Rupnagar 01/53/8/E/AM20/I-61/IC	6.3.20	16 nos. of Mice	9.19	Approved as recommended by DAH&D comments vide OM No. 110102(I)/3/2017-Trade dated 09.06.2020.
RA Ludhiana may issue the import authorization to the applicant for import of 16 nos. of Live Mice from USA for research purpose for a CIF value of Rs.919862.55 [US Dollars (USD) 12868.18] subject to the conditions mentioned in the DAHD&F OM No. 110102(I)/3/2017-Trade dated 09.06.2020 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA, Ludhiana.					
75	M/s. Sandeep Dewan, Nilgiris, Tamil Nadu 01/53/8/E/AM20/S-225/IC	10.3.20	6 nos. of Riding Horses	81.00	Approved as recommended by DAH&D comments vide OM No. 110102(I)/3/2017-Trade dated 09.06.2020.
RA Jaipur may issue the import authorization to the applicant for import of Total 6 nos. of Live Horses for sports purpose with following descriptions: Sex-Male/Female, Warm blood/Sports Horses Breed, Age between 02 to 18 years from Germany, France, Netherland, UK, Hungary, Ireland, Italy for a CIF value of Rs.8100000/- [EURO (EUR) 90000] subject to the conditions mentioned in the DAHD&F OM No. 110102(I)/3/2017-Trade dated 09.06.2020 as well as with actual user condition besides other usual conditions of import authorization. The DAH&D vide above OM has strongly informed that at the time of actual import into the country, the exporting country should be free from African Horse Sickness (AHS). Further, the importer is advised to import these horses avoiding travel via Thailand route. The enclosures will be sent by e-mail to the applicant and RA, Jaipur.					
76	Dr. Sashitemjen Aier, DimapurSadar, Nagaland 01/53/8/E/AM20/D-49/IC	18.3.20	6 nos. of Riding Horses (2 Geldings, 3 Mares & 1 Stallion)	59.04	Approved as recommended by DAH&D comments vide OM No. 110102(I)/3/2017-Trade dated 09.06.2020.
RA Guwahati may issue the import authorization to the applicant for import of Total 6 nos. of Live Riding Horses for sports purpose with following descriptions: Sex-(02 Geldings, 03 Mares & 01 Stallion), Breed- Warm blood, Age between 02 to 18 years from UK, Germany, Netherlands, Ireland, Holand, Belgium, Spain, France, Italy for a CIF value of Rs. 5904000/- [EURO (EUR) 72000] subject to the conditions mentioned in the DAHD&F OM No. 110102(I)/3/2017-Trade dated 09.06.2020 as well as with actual user condition besides other usual conditions of import authorization. The DAH&D vide above OM has strongly informed that at the time of actual import into the country, the exporting country should be free from African Horse Sickness(AHS). Further, the importer is advised to import these horses avoiding travel via Thailand route. The enclosures will be sent by e-mail to the applicant and RA Guwahati.					
77	M/s. Jaipur Riding & Polo Club Pvt. Ltd., Jaipur 01/53/8/E/AM20/J-48/IC	19.03.20	6 nos. of Polo Ponies	30.24	Comments sought from D/o AHD&F on 20.03.2020.
78	M/s. Keya Joelle Matthew, Bangalore 01/53/8/E/AM21/K-1/IC	01.04.20	1 no. of Dog	--	Permission has been granted on 11.06.2020 to the firm with the approval of Competent Authority vide File No. 01/21/008/51544/AM21/ dated 15.06.2020 as per D/o AH&D OM No. 110102(I)/3/2017-Trade dated 08.06.2020. (Ex-post facto approval).

79	M/s. Syngene International Limited, Bangalore 01/53/8/E/AM20/S-229/IC	30.03.20	8003.5 Ltrs. of (1) Cynomolgus Monkey Tissue Tissue Blocks / Slides (4000 nos.) - Approved. (2)Cynomolgus Monkey Serum (1.000 Ltr.), (3) Cynomolgus Monkey Plasma (1.500 Ltr.) - Not approved.	4.16	Approved as recommended by DAH&D vide OM No. 110102(I)/3/2017-Trade dated 16.06.2020 for only import of 4000 nos. of Cynomolgus Monkey Tissue from France.
RA Bangalore may issue the import authorization to the applicant for import of only 4000 nos. of Cynomolgus Monkey Tissue from France for a CIF value of Rs.8069842/- [US Dollars (USD)130511.71] subject to the conditions mentioned in the DAHD&F OM No. 110102(I)/3/2017-Trade dated 16.06.2020 as well as with actual user condition besides other usual conditions of import authorization. Further, DAH&D vide above said OM informed that for import of Cynomolgus Monkey Serum from France, Sanitary Import Permit (SIP) is required. Therefore, the firm is advised to obtain SIP. Further, DAH&D also advised that the import will be subject to the conditions that the items should be non infectious in nature and will not be traded further or handed over to any other organization for use/application without consent of the DAH&D. The enclosures will be sent by e-mail to the applicant and RA Bangalore.					
80	M/s Syngene International Ltd., Bangalore 01/53/8/52013/AM21/S-3/IC	02.04.20	2000000 Nos. of Cynomolgus Monkey Mononuclear Cells pbmc	30.1	Approved as recommended by DAH&D comments vide OM No. 110102(I)/3/2017-Trade dated 16.06.2020.
RA Bangalore may issue the import authorization to the applicant for import of 2000000 Nos. of Cynomolgus Monkey Mononuclear Cells (PBMC) from USA for a CIF value of Rs. 1,46,44,231/- (USD 33192.930) subject to the condition mentioned in the DAHD&F vide OM No. 110102(I)/3/2017-Trade dated 02.06.20 as well as with actual user condition besides other usual condition of import authorization. The enclosures will be sent by e-mail to the applicant and RA Bangalore.					
81	M/s Translational Health Science & Technology Institute, Faridabad 01/53/8/52581/AM21/T-3/IC	06.05.20	2 Nos rps0041, cyro recovery, jax strain, class 3 2 Nos icm_019162, cyro recovery mmrrrc 4 Nos 007676 b6.129 cg-gt rosa 26sortm4actb -tdtomato-egfp luo/j, hom	29.9	Approved as recommended by DAH&D comments vide OM No. 110102(I)/3/2017-Trade dated 26.06.2020.

			homozygous for gt rosa 26sor tm4 actb-td tomato, egfp luo		
CLA New Delhi may issue the import authorization to the applicant for import of Total 146 nos. of Mice from USA (as per details given in the table of the DAHD&F OM No. 110102(1)/3/2017-Trade dated 26.06.2020) for a CIF value of Rs.2998063.50 [US Dollars (USD) 55863.00] subject to the conditions mentioned in the DAHD&F OM No. 110102(1)/3/2017-Trade dated 26.06.2020 as well as with other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and CLA, New Delhi.					
82	M/s Indian Institute of Science, Bangalore 01/53/8/52686/AM21/I-2/IC	06.05.20	10 Nos laboratory mice male parp6 flox 10 Nos laboratory mice female parp6 flox 10 nos laboratory mice male parp16 flox	5.0	Approved as recommended by DAH&D comments vide OM No. 110102(1)/3/2017-Trade dated 26.06.2020.
83	M/s The Director, National Institute of Immunology, New Delhi 01/53/8/51834/AM21/T-2/IC	29.04.20	2 Nos Live mice (01 male and 01 female)	3.8	Comments sought from D/o AHD&F 27.05.2020
84	M/s Keya Joelle Matthew, Bangalore 01/53/8/51544/AM21/K- 1/IC	21.04.20	1 No. Dog Emotional Support Animal	Nil	Permission has been granted on 11.06.2020 to the firm with the approval of Competent Authority vide File No. 01/21/008/51544/AM21/ dated 15.06.2020 as per D/o AH&D OM No. 110102(1)/3/2017-Trade dated 08.06.2020. (Ex-post facto approval). Repeat with serial no.78.
85	M/s The Director, National Institute of Immunology, New Delhi 01/53/8/53556/AM21/T-1/IC	19.5.2020	3 male live mice b6 cg-tg k 18-acc2 2 prlmm/j hemi hemizygous for tg k18- acc2 prlmm 3 female live mice b6 cg-tg k 18 acc2 2 prlmm/j ncar noncarrier	0.08	Comments sought from D/o AHD&F on 20.05.2020.
86	M/s Regional Centre for Biotechnology, Faridabad 01/53/8/53446/AM21/R- 1/IC	08.05.20	24 Nos 004479 B6; C3-Tg (Prnp- SNCA A53T) 83Vlc/ J HEMI	9.0	Approved as recommended by DAH&D comments vide OM No. 110102(1)/3/2017-Trade dated 26.06.2020.

			Hemizygous for Tg (Prnp-SNCA A53 T) 83Vle		
87	M/s National Dairy Development Board, Anand 01/53/8/53554/AM21/N-1/IC	11.05.20	250 Nos purebred breeding bulls of Holstein Friesian HF breed of age 150 days to 365 days	1603.1	Comments sought from D/o AHD&F on 05.06.2020.
88	M/s The Other Aquarist, Villupuram 01/53/8/53568/AM21/T-7/IC	17.05.20	300 Nos Potomotrygon Leopoldi Black Diamond Ray 300 Nos Potomotrygon Motoro Motoro Ray (Ornamental Fishes)	19.4	Rejected as not recommended by D/o AHD&F vide OM No. 110102(1)/3/2017-Trade dated 17.07.2020.
89	M/s Zaid International, Sambhal 01/53/8/53563/AM21/Z-1/IC	14.05.20	120 kgs of articles of domestic buffalo horn button blanks	2.9	Comments sought from D/o AHD&F & MSME on 07.06.2020. Recommended by D/o AHD&F vide OM No. 110102(1)/3/2017-Trade dated 16.07.2020. MSME comments awaited.
90	M/s Voaides Valentin, New Delhi 01/53/8/53579/AM21/V-3/IC	18.05.20	2 Nos. of pet cats	Nil	Approved as recommended by DAH&D comments vide OM No. 110102(1)/3/2017-Trade dated 26.06.2020.
91	M/s Hashim Abbas, Moradabad 01/53/8/53605/AM21/H-5/IC	04.06.20	2 prs pets guaruba guarouba golden conure	Nil	Comments sought from D/o AHD&F on 09.06.2020.
92	M/s Bioneds India Pvt Ltd., Bangalore 01/53/8/53603/AM21/B-11/IC	03.06.20	14 Nos. of beagle dogs	32.0	Comments sought from D/o AHD&F on 11.06.2020.
93	M/s CSIR-IMTECH, Chandigarh 01/53/8/53601/AM21/C-3/IC	02.06.20	10 Nos male mice 10 Nos female mice	9.0	Comments sought from D/o AHD&F on 09.06.2020. D/o AHD&F vide email dated 17.07.2020 has sought some information from the applicant with a copy to DGFT.
94	M/s Nutrigen Pharma Pvt Ltd., Kerala 01/53/8/E/AM21/N-4/IC	11.06.20	600000 Kgs of Fish Oil	4839.2	Approved as recommended by D/o AHD&F vide OM No. 110102(1)/3/2017-Trade dated 17.07.2020.

RA, Cochin may issue the import authorization to the applicant for import of 600000 Kgs of Fish Body Oil (Crude) from UAE subject to the Sanitary Import Permit (SIP) issued by Department of Animal Husbandry and Dairying for a

CIF value of Rs.483928500/- [US Dollars (USD) 29820000] subject to the condition mentioned in the DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 17.07.2020 as well as with Actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA, Cochin.

95	M/s Suguna Foods Pvt Ltd., Coimbatore 01/53/8/53607/AM21/S-8/IC	05.06.20	5000 Nos. of PS novawhite ultra light one day old chicks females and 600 Nos PS novawhite ultra light one day old chick males	18.9	Comments sought from D/o AHD&F on 12.06.2020.
96	M/s Vimta Labs Ltd., Hyderabad 01/53/8/53612/AM21/V- 5/IC	08.06.20	20 Nos. of Toyo beagle male 7 months old and 20 Nos. of Toyo beagle female 7 months old	66.5	Comments sought from D/o AHD&F on 12.06.2020. DAHD&F has been reminded on 26.06.2020 for expediting comments.
97	M/s Grandkoi Pond and Garden LLP, Hyderabad 01/53/8/53621/AM21/G- 1/IC	10.06.20	2803 Nos. of ornamental fishes.	23.5	Approved as recommended by D/o AHD&F vide OM No. 110102(1)/3/2017-Trade dated 17.07.2020.

RA Hyderabad may issue the import authorization to the applicant for import of only permitted species of Ornamental Fish listed in the sanitary health protocol vide DAHD&F OM No. 35029/10/2008-Fy(Trade) dated 9th March, 2017 from Japan for a proportionate CIF value subject to the conditions mentioned in the DAHD&F OM No. 110102(1)/3/2017-Trade dated 17.07.2020 as well as with Actual User condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA, Hyderabad.

98	M/s Regional Centre for Biotechnology, Faridabad 01/53/8/53622/AM21/R- 2/IC	10.06.20	15 Nos. of mice	0.06	Approved as recommended by D/o AHD&F vide OM No. 110102(1)/3/2017-Trade dated 17.07.2020.
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CLA, New Delhi may issue the import authorization to the applicant for import of Total 15 nos. [5 male and 10 female] live mice from USA for a CIF value of Rs. 63000/- [US Dollars (USD)1688.00] subject to the conditions mentioned in the DAHD&F OM No. 110102(1)/3/2017-Trade dated 17.07.2020 as well as with Actual User condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and CLA, New Delhi.

99	M/s Virchow Biotech Pvt Ltd., Rangareddy, Telangana 01/53/8/53623/AM21/V- 6/IC	10.06.20	10000 kgs dried and powdered pork mucosa	5.3	Comments sought from D/o AHD&F on 12.06.2020.
100	M/s Director, National Brain Research Centre, Manesar, Gurugram 01/53/8/53624/AM21/D- 3/IC	11.06.20	16 pairs of mice	6.5	Approved as recommended by D/o AHD&F vide OM No. 110102(1)/3/2017-Trade dated 17.07.2020.

CLA, New Delhi may issue the import authorization to the applicant for import of Total 16 pairs of live mice from USA for a CIF value of Rs.65441/- [US Dollars (USD) 8610.68] subject to the conditions mentioned in the DAHD&F OM No. 110102(1)/3/2017-Trade dated 17.07.2020 as well as with Actual User condition besides other usual

conditions of import authorization. The enclosures will be sent by e-mail to the applicant and CLA, New Delhi.					
101	M/s Aravali Sports & Cultural Foundation, Gurgaon 01/53/8/53633/AM21/A-3/IC	13.06.20	6 Nos. of polo ponies	81.0	Approved as recommended by D/o AHD&F vide OM No. 110102(1)/3/2017-Trade dated 16.07.2020.
CLA, New Delhi may issue the import authorization to the applicant for import of live Horses with following descriptions:- 6 nos. of polo horses for sports activities, Age-02 to 20 years polo breed horses from UK for a CIF value of Rs.8100000/- [Pound Sterling (GBP) 90000.00] subject to the conditions mentioned in the DAHD&F OM No. 110102(1)/3/2017-Trade dated 16.07.2020 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and CLA, New Delhi.					
102	M/s Narender Singh Rajawat, Jaipur 01/53/8/53628/AM21/N-5/IC	12.06.20	9 Nos. of polo ponies	97.2	Approved as recommended by D/o AHD&F vide OM No. 110102(1)/3/2017-Trade dated 16.07.2020.
103	M/s. George Deepak Lucas, Thane West 01/53/8/53673/AM21/G-3/IC	23.06.20	1 GRS 01 pet African grey parrot, scientific name psittacus erithacus, named PAKU	0.02	Approved as recommended by D/o AHD&F vide OM No. 110102(1)/3/2017-Trade dated 17.07.2020.
RA Mumbai may issue the import authorization to the applicant for import of 01 (One) Live Grey African Parrot from Qatar subject to the fulfillment of conditions prescribed for the import of captive bird into India for a CIF value of Rs. 20000/- [Qatari Riyal (QAR) 980] subject to the conditions mentioned in the DAHD&F OM No. 110102(1)/3/2017-Trade dated 17.07.2020 as well as actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA, Mumbai.					
104	M/s. Vimta Labs Ltd., Hyderabad 01/53/8/53711/AM21/V-11/IC	29.06.20	32 Nos Toyo Beagle male 7 months old 32 Nos Toyo Beagle female 7 months old	99.9	Approved as recommended by D/o AHD&F vide OM No. 110102(1)/3/2017-Trade dated 17.07.2020.
105	M/s Vinceta Gupta, Gurgaon 01/53/8/53700/AM21/V-8/IC	25.06.20	1 Set Parakeet psittacula krameri	Nil	Permission has been granted on 11.06.2020 to the firm with the approval of Competent Authority as per recommendations received from D/o AHD&F OM No. 110102(1)/3/2017-Trade dated 14.07.2020. (For ex-post facto approval).
106	M/s Vikram Singh Rathore, Jaipur 01/53/8/53705/AM21/V-9/IC	26.06.20	9 Nos Polo horses for sports activities sex - mares/geldings age 02 to 20 years	78.3	Approved as recommended vide D/o AHD&F vide OM No. 110102(1)/3/2017-Trade dated 17.07.2020.
107	M/s Nadia Haridass, Bangalore	26.06.20	6 Nos Riding horses breed :	90.0	Comments sought from D/o AHD&F on 30.06.2020.

	01/53/8/53704/AM21/N-8/IC		warmblood. Sex: cold/gelding/s tallion/filly/m are. Age: between 06 to 15 years		
108	M/s Koifishindia Nishikigoi, Chennai 01/53/8/53709/AM21/K-7/IC	28.06.20	50000 Nos Koi carp – cyprinus carpio 20000 Nos Gold fish – carassius auratus	468.0	Comments sought from D/o AHD&F on 30.06.2020. D/o AHD&F vide email dated 08.07.2020 has sought some information from the applicant with a copy to DGFT.
109	M/s Viveka Singh Rathore, Jodhpur 01/53/8/53712/AM21/V-12/IC	29.06.20	6 Nos Six riding horses age 02 to 20 years sex 02 gelding, 02 mares, 02 stallions for sports activities	81.0	Approved as recommended vide D/o AHD&F OM No. 110102(1)/3/2017-Trade dated 17.07.2020.
RA Jaipur may issue the import authorization to the applicant for import of 6(six) Nos. of Live Horses [Sex-02 Stallion, 02 Gelding, 02 Mares], Age-02 to 20 years, Breed-Warblood from United Kingdom (UK), Germany, France, Netherland, Belgium for a CIF value of Rs.81,00,000/- [Pound Sterling(GBP) 90000.00] subject to the conditions mentioned in the DAHD&F OM No. 110102(1)/3/2017-Trade dated 17.07.2020 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA, Jaipur.					
110	M/s Viloo Poonawalla Greenfield Farms, Maharashtra 01/53/8/53707/AM21/V-10/IC	01.07.20	3 Nos Broodmare thoroughbred age: 2-15 years 1 Nos Stallion- Thoroughbred Age: 02-15 Years	981.5	Comments sought from D/o AHD&F on 02.07.2020.
111	M/s Poonawalla Estates Stud & Agri Farm Pvt. Ltd., Pune 01/53/8/53703/AM21/P-9/IC	01.07.20	3 Nos Broodmare thoroughbred age: 2-15 years	981.5	Comments sought from D/o AHD&F on 02.07.2020.
112	M/s ARG Equine Pvt. Ltd., Delhi 01/53/8/53727/AM21/A-12/IC	01.07.20	18 Nos Live Horses Riding Horses For Sports Activities Age 01 To 20 Years Sex- Mares/Geldin gs/Stallions	210.6	Permission has been granted on 11.06.2020 to the firm with the approval of Competent Authority as per recommendations received from D/o AHD&F OM No. 110102(1)/3/2017-Trade dated 14.07.2020. (For ex-post facto approval).

113	M/s Sandeep Kaur, Gurdaspur, Punjab 01/53/8/53741/AM21/S- 16/IC	02.07.20	1 Nos Cat, Golden Yellow, 9 months age	.03	Comments sought from D/o AHD&F on 04.07.2020.
Part-2 Department for Promotion of Industry & Internal Trade (DPIIT) & Ministry of Environment & Forests (MoEF)					
114	M/s. Techno Feeders, Kanpur. 01/53/8/E/AM20/T-1/IC	23.03.19	Zinc Dross	84.0	Comments sought from MOEF (HSMD) on 12.04.2019. MoEF&CC vide e-mail dated 22.04.19 has informed that M/s Techno Feeders, Kanpur has not applied for the NOC in MoEF&CC and requested to communicate them to apply with all relevant documents in MoEF&CC. Hence, the firm is to apply for the NOC in MoEF&CC. The committee decided in Meeting No.1 dated 01.06.2020 to send reminder to MoEF&CC. Accordingly, reminder sent to MoEF&CC on 19.06.2020 for expediting the comments.
115	M/s. SKY Rubber Industries, Rajkot 01/53/8/E/AM20/S-9/IC	20.04.19	2290 MT of Rubber Tyres Scrap as per ANF-2M	105.00	Comments sought from MOEF (HSMD) & DIPP on 23.04.19. Last reminder sent to MoEF&CC (HSMD) vide agenda note dated 28.01.20. The committee decided in Meeting No.1 dated 01.06.2020 to send reminder to MoEF&CC. Accordingly, reminder sent to MoEF&CC on 19.06.2020 for expediting the comments. Recommended by DIPP vide OM No. P- 47012/22/2019-TSW dated 22.07.2019.
116	M/s. Meloy Metals Private Limited, Renigunta 01/53/8/E/AM20/M-3/IC	17.04.19	4500 MT of Lead Battery Plates Covered by ISRI Code "RAILS"	3993.75	Recommended by MoEF&CC vide OM No. HSM-23/60/2017-HSM dated 30.11.2017. The committee noted that the firm has submitted CA certificate dated 10.06.2019 indicating data for the years 2015-16, 2016-17 and 2017-18. But, not submitted the data for the year 2018-19. The committee accordingly, decided to seek production consumption data for the last three years i.e. 2016-17, 17-18 and 18-19. The firm vide letter dated 17.06.19 has submitted the above details. However, the committee noted that the NOC of MoEF&CC has expired. Accordingly, the committee decided to seek fresh NOC from MoEF&CC. Accordingly, comments of MoEF&CC has been sought on 17.07.19. Last reminder sent to MoEF&CC (HSMD) vide agenda note dated 28.01.20. The committee decided in Meeting No.1 dated 01.06.2020 to send reminder to MoEF&CC. As per above decision, reminder sent to MoEF&CC on 19.06.2020 for expediting the comments.

117	M/s. R.G. Industries Corporation, Bahadurgarh, Haryana. 01/53/8/E/AM20/R-5/IC	04.05.2019	9000 MT used Tyre Scrap and Rubber Tube Scrap	421.2	Comments sought from MoEF (HSMD) on 06.05.2019. Last reminder sent to MoEF&CC (HSMD) vide agenda note dated 28.01.20. The committee decided in Meeting No.1 dated 01.06.2020 to send reminder to MoEF&CC. Accordingly, reminder sent to MoEF&CC on 19.06.2020 for expediting the comments. Recommended by DIPP vide OM No. P-47012/31/2019 T.S. dated 09.05.2020.
118	M/s. Emaar Lead Company Private Limited, Coimbatore. 01/53/8/E/AM20/E-4/IC	28.05.19	7200 MT of Lead Battery Plates	5724.0	Comments sought from MOEF (HSMD) on 29.05.2019. Comments sought from DIPP on 26.11.19. DPIIT vide OM No. P-47012/71/2019-TSW dated 14.01.20 informed that DPIIT is not concerned with the import of Lead Scrap for recycling and MSME/M/o Mines may be consulted in the matter. As suggested by the representative of DPIIT, comments sought from DPIIT again on 05.03.20. The committee decided in Meeting No.1 dated 01.06.2020 to send reminder to DPIIT. Accordingly, reminder sent to DPIIT on 22.06.2020 for expediting the comments.
119	M/s. Conso Agro India Private Limited, Kottayam. 01/53/8/E/AM20/C-11/IC	24.06.19	26000 Kgs. Crumb/ Rubber Buffing Powder	4.61	Comments sought from MOEF&CC on 24.06.2019. Last reminder sent to MoEF&CC (HSMD) vide agenda note dated 28.01.20. The committee decided in Meeting No.1 dated 01.06.2020 to send reminder to MoEF&CC. Accordingly, reminder sent to MoEF&CC on 20.06.2020 for expediting the comments. Recommended by DPIIT vide OM No. P-47012/48/2019-T.S. dated 12.07.2019.
120	M/s. Gochem Metals and Alloys, Nalgonda, Telangana. 01/53/8/E/AM20/G-14/IC	16.07.19	3500 MT's Battery scrap	3119.93	Comments sought from MOEF (HSMD) on 24.07.2019. The committee decided to seek comments from DPIIT also. Accordingly, comments sought from DPIIT on 25.11.19. DPIIT vide OM No. P-47012/70/2019-TSW dated 14.01.20 informed that DPIIT is not concerned with the import of Lead Scrap for recycling and MSME/M/o Mines may be consulted in the matter. As suggested by the representative of DPIIT, comments sought from DPIIT again on 05.03.20. The committee decided in Meeting No.1 dated 01.06.2020 to send reminder to MoEF&CC. Accordingly, reminder sent to MoEF&CC and DPIIT on 20.06.2020 for expediting the comments.

121	M/s. Balaji Rubber Industries Private Limited, Salem. 01/53/8/E/AM20/B-17/IC	24.07.19	12000 MTs Used Rubber Tyre Scrap	590.52	Comments sought from MOEF (HSMD) on 26.07.2019. Last reminder sent to MoEF&CC (HSMD) vide agenda note dated 28.01.2020. Reminder sent to MoEF&CC on 20.06.2020 for expediting the comments. DIPP vide OM No. P-47011/212/2019-TSW dated 09.08.19 has sought information from the firm. The committee decided in Meeting No.1 dated 01.06.2020 to send reminder to the firm to furnish reply. Accordingly, reminder sent to the firm vide email dated 20.06.2020 for furnishing reply to DPIIT's OM No. P-47011/212/2019-TSW dated 09.08.2019. The reply from the firm is still awaited.
122	M/s. Aym Syntex Limited, Dadra and NA. 01/53/8/E/AM20/A-49/IC	02.08.19	350000 nos. of Used Steel Bobbins	175.0	Comments sought from DIPP on 06.08.2019. DIPP vide OM No. P-47012/56/2019-TSW dated 13.08.19 has suggested to seek comments from DHI and M/o Textiles. Accordingly, comments sought from DHI & M/o Textiles on 16.09.2019. The committee decided to send reminder to DHI and M/o Textiles.
123	M/s Jayachandran Alloys Private Limited, Erode (TN). 01/53/8/E/AM20/J-13/IC	12.08.19	300 MTs. Lead Scrap as per ISRI Relay	521.25	Recommended by MoEF&CC vide OM No. 23/25/2019-HSMD dated 22.03.19 for import of 13,000 MT of Lead Scrap (ISRI Code: Radio, Racks, Relays, Ropes, Rails, Rent, Rakes and Rains with not more than 2% of liquid/electrolyte by weight in a given lot/consignment/container). Comments sought from DIPP on 26.11.19. DPIIT vide OM No. P-47012/69/2019-TSW dated 14.01.20 informed that DPIIT is not concerned with the import of Lead Scrap for recycling. The matter was again discussed in EFC meeting on 10.07.2020 and representative of DPIIT opined that the case may be referred back to them for their comments.
124	M/s Jammu Pigments Limited, Kota Rajasthan 01/53/8/E/AM20/J-16/IC	22.08.19	2650 MTS Lead Scrap as per ISRI 'Relay'	3972.5	Recommended by MoEF&CC vide OM No. 23-582009-HSMD dated 13.09.18. Comments sought from DIPP on 26.11.19. DPIIT vide OM No. P-47012/72/2019-TSW dated 14.01.20 informed that DPIIT is not concerned with the import of Lead Scrap for recycling. The matter was again discussed in

					EFC meeting on 10.07.2020 and representative of DPIIT opined that the case may be referred back to them for their comments
125	M/s Shree Metal Works, Muzaffarnagar, Uttar Pradesh 01/53/8/E/AM20/S-62/IC	02.09.19	5000 MTS Battery scrap, like lead battery plates 5000 MTS Battery wastes like scrap drained or dry while intact	7904.2	Comments sought from MOEF (HSMD) on 05.09.2019. Comments sought from DIPP on 26.11.19. DPIIT vide OM No. P-47012/67/2019-TSW dated 14.01.20 informed that DPIIT is not concerned with the import of Lead Scrap for recycling. The matter was again discussed in EFC meeting on 10.07.2020 and representative of DPIIT opined that the case may be referred back to them for their comments
126	M/s Eswari Global Metal Industries Pvt. Ltd., Mangalore (Karnataka) 01/53/8/E/AM20/E-10/IC	03.10.19	600 MTS Lead Scrap in Crushed (powder) Form with atleast 60 percent Lead content	600.6	Recommended by MoEF&CC vide OM No. 23-31/2009-HSMD dated 09.09.19 for import of (i) 9,000 MT of Lead Scrap (ISRI Code: Rains only with not more than 2% of liquid/electrolyte by weight in a given consignment/container (ii) 1,000 MT of lead scrap (ISRI Code: Radio, Racks, Ropes, Rakes, Rents, Relays, Rails) and (iii) 2,000 MT of lead scrap (ISRI Code: Powder form). Comments sought from DIPP on 26.11.19. DPIIT vide OM No. P-47012/68/2019-TSW dated 14.01.20 informed that DPIIT is not concerned with the import of Lead Scrap for recycling. The matter was again discussed in EFC meeting on 10.07.2020 and representative of DPIIT opined that the case may be referred back to them for their comments
127	M/s Greencell Rubber India Pvt Ltd., Rajkot 01/53/8/E/AM20/G-37/IC	12.10.19	2500 MTS Waste pneumatic tyres scrap (Multiple Cuts/shreds/P ress Baled)	200.0	Recommended by DPIIT vide OM No. P-47012/64/2019T.S. dated 21.10.19. The committee noted that the firm has enclosed the copy of NOC from vide OM No. 23/9/2018-HSMD dated 03.05.18, which is expired on 02.11.19. Comments sought from MoEF&CC on 25.11.19.
128	M/s Jain Metal Rolling Mills, Chennai 01/53/8/E/AM20/J-20/IC	27.09.19	5000 MTS Lead Battery Scrap covered by ISRI Code Rails 5000 MTS Lead Battery scrap as per ISRI Rains	8454.0	Recommended by MoEF&CC vide OM No. 23-130/2014-HSMD dated 09.09.19 for import of 22,000 MT of Lead Scrap (ISRI Code: Radio, Rakes, Relays, Ropes, Rails, Rains with not more than 2% of liquid/electrolyte by weight in a given lot/consignment/ container). Comments sought from DIPP on 26.11.19. DPIIT vide OM No. P-

					47012/87/2019-TSW dated 14.01.20 informed that DPIIT is not concerned with the import of Lead Scrap for recycling. (The matter was again discussed in EFC meeting on 10.07.2020 and representative of DPIIT opined that the case may be referred back to them for their comments
129	M/s. Tinna Rubber and Infrastructure Ltd., Delhi 01/53/8/E/AM20/T-31/IC	21.10.19	500 MTs. of Tyre Buffing Powder	73.0	DPIIT vide UO No. E9(26)/2019-TS dated 01.06.2020 recommended 5000 MT of used Rubber Tyre Scraps (with multiple cuts / sheets/ press & balled) subject to valid NOC from MoEF&CC & conditions mentioned therein. Accordingly, comments are being sought from MoEF&CC separately.
130	M/s Gravita India Ltd., Jaipur 01/53/8/E/AM20/G-41/IC	04.12.19	5000 MTS Lead scrap	5250.0	Comments sought from DPIIT on 05.12.2019. DPIIT vide OM No. P-47012/77/2019-TSW dated 14.01.20 informed that DPIIT is not concerned with the import of Lead Scrap for recycling and MSME/M/o Mines may be consulted in the matter. As suggested by the representative of DPIIT, comments sought from DPIIT again on 05.03.20. Reminder sent to DPIIT on 22.06.2020 for expediting the comments.
131	M/s Mehar Granulator Private Limited, Darjeeling 01/53/8/E/AM20/M-55/IC	21.12.2019	19500 MT of Rubber crumb/rubber granules up to 2mm	1560.00	Comments sought from MoEF&CC on 30.12.19. Recommended by DPIIT vide OM No. P-47012/1/2020-T.S. dated 02.01.20& 26.02.20. The firm vide e-mail dated 28.05.20 has requested for amendment in the item description. The request of the firm has been forwarded to DPIIT for comments on 31.05.2020. DPIIT vide OM No.P-47012/32/2020-TSW dated 09.06.2020 has sought some information. The firm is to furnish reply. Now, DPIIT vide OM No P-47012/32/2020-TSW dt. 21.07.2020 has recommended the for amendment of Import description of import item to "crumb rubber granules having mesh size 10-15 mesh and devoid of iron/steel & most of the fibres" required for the manufacture of crumb rubber powder from 30 to 100 mesh.

					MoEF&CC (HSMD) vide OM No. 23-3/2019-HSMD dated 13.05.2020 informed that the rubber crumb/granules having mesh size finer than 10 mesh and devoid of iron/steel & most of the fibers are product and does not require permission from MoEF&CC.
132	M/s Shree Mangal Radhika Industries, New Delhi 01/53/8/E/AM20/S-137/IC	21.12.19	5,000 MT of Rubber Articles Scraps/ Moulded Rubber Scrap/Convey or Belt Scrap/Pairings/ Rubberized Steel Friction Cord/ Rubberized Steel Friction Cord/Rubber Compound/ Lumps (Cut/shredded /press/baled/lumps/sheet/Rolls	400.00	Comments sought from MoEF&CC on 30.12.19. Recommended by DPIIT vide OM No. P-47012/3/2020-T.S. dated 08.01.20 and OM No. P-47012/3/2020-T.S. dated 24.02.20.
133	M/s SI2 Microsystems Pvt. Ltd., Bangalore 01/53/8/E/AM20/S-140/IC	25.12.19	1 Kgs. Gold wire	94.4	Comments sought from DPIIT on 22.01.2020. DPIIT vide U.O dated 12.02.20 has suggested to seek comments from Meity. Accordingly, comments sought from Meity.
134	M/s Gravita India Ltd., Jaipur 01/53/8/E/AM20/G-44/IC	27.12.19	5000 MTS Battery waste & scrap, lead battery plates covered by isri code word rails	5040.0	Comments sought from DPIIT on 10.01.2020. DPIIT vide OM No. P-47012/14/2020-TSW dated 28.01.20. As suggested by the representative of DPIIT, comments sought from DPIIT again on 05.03.20. Reminder sent to DPIIT on 22.06.2020 for expediting the comments.
135	M/s Vaibhav Global Ltd., Rajasthan 01/53/8/E/AM20/V-36/IC	08.01.20	1000000 kgs Shungite Rough Stone	296.1	Comments sought from M/o Mines & DPIIT on 10.01.2020. DPIIT vide OM No P-47012/11/2020 T.S. dated 20.02.20 has informed that the unit is covered under 100% EOU Scheme which is under administrative control of Department of Commerce. DPIIT is not concerned with 100% EOU and DGFT may take necessary action accordingly. Ministry of Mines vide OM No. 16/10/2020-M.V. dated nil has requested to take decision in the matter subject to the comments/inputs of respective State Government.

136	M/s MMTC Pamp India Pvt Ltd., New Delhi 01/53/8/E/AM20/M-69/IC	20.01.20	200 kgs silver-graphite alloy strip silver 97 percent and graphite 3 percent	1130.0	Comments sought from DPIIT on 24.01.2020. DPIIT vide U.O. dated 28.02.20 has sought information from the firm. Reminder sent to DPIIT on 23.06.2020 for expediting the comments.
137	M/s Renewsys India Pvt Ltd, Telangana 01/53/8/E/AM20/R-54/IC	09.01.20	54 Kgs 348 Rear-side Conductor Silver Paste	12.8	Comments sought from DPIIT on 10.01.2020. DPIIT vide U.O dated 18.02.20 has sought information from the firm. Reminder sent to DPIIT on 23.06.2020 for expediting the comments.
138	M/s Shital Rubber, Ahmedabad 01/53/8/E/AM20/S-141/IC	04.01.20	10000 MTS rubber article scraps/ moulded rubber scrap/ conveyor belt scrap/ pairings/ rubberized nylon friction cord/ rubberized steel friction cord/ rubber compound/ lumps cut/ shredded/ press/ baled/ lumps/ sheet/ rolls	850.0	Comments sought from MOEF (HSMD) & DPIIT on 07.01.2020. Recommended by DPIIT vide OM No. P-47012/8/2020-T.S. dated 22.01.20& 26.02.20. DPIIT vide OM No. P-47012/34/2020-TSW dated 17.06.2020 sought some information. The firm is to furnish reply.
139	M/s Renewsys India Pvt Ltd, Telangana 01/53/8/E/AM20/R-71/IC	09.01.20	(i) 780 Kgs 348 Rear-Back Contact Silver Paste side (ii) 2645 Kgs. t-8 Front Contact Silver Paste	12.8	Approved as recommended by DPIIT vide U.O No.P-47012/28/2020-TSW dated 16.06.2020.
140	M/s Pipania Sag Industries, Kashipur 01/53/8/E/AM20/P-57/IC	30.01.20	3500 MTS crumb/rubber/ granules of less than 35 mm size	2520.0	DPIIT vide their OM dt. 30.06.2020 has informed that the import item is required for the manufacture of "Crumb Rubber/ reclaimed rubber" and advised to seek certain information from the firm.
141	M/s DOIT Impex Pvt Ltd., Mumbai 01/53/8/E/AM20/D-45/IC	11.02.20	342 kgs precious metal	31.8	Comments sought from DPIIT on 13.02.2020. Reminder sent to DPIIT on 23.06.2020 for expediting the comments.
142	M/s Leading Metals Pvt Ltd., New Delhi 01/53/8/E/AM20/L-19/IC	15.02.20	6000 MTS Lead scrap ISRI code radio/racks/relay/rent/ropes /rails/rent	6006.0	Recommended by MoEF&CC vide OM No. 23-246/2012-HSMD dated 04.04.19. Comments sought from DPIIT vide e-mail dated 11.03.20. DPIIT vide e-mail dated 20.05.20 has sought information from the firm. Firm's reply is awaited.

143	M/s Asian Granito India Ltd., Ahmedabad 01/53/8/E/AM20/A-119/IC	14.02.20	3000 MTS rough marble aggregate stones/broken stones of irregular sizes, uneven shapes of various colours arising out of mining waste in lumps and/or pebbles form not exceeding 165 cubic cm of size and/or marble powder / chipping and granules arising out of mining waste	220.5	Recommended by DPIIT vide UO No. P-47012/35/2020-TSW dated 29.06.2020. This was discussed in the meeting in the presence of DPIIT representative. The Committee was informed that earlier similar case was approved on the basis of the comments/NOC of DPIIT. After due deliberation the Committee decided to approve the case as per the recommendation of DPIIT.
RA, Ahmedabad may issue the import authorization to the applicant for import of from 1361.31 MT of " Rough Marble Aggregate Stones/Broken Stones of irregular sizes, uneven shapes of various colours arising out of mining waste in Lumps and/or Pebbles Form not exceeding 165 Cubic Cm of size and or Marble Powder/Chipping and Granules Arising out of mining waste" for the manufacture of Agglomerated Marbles for the financial Year 2020-21, subject to actual conditions of imports for a proportionate CIF value subject to the conditions mentioned in the DPIIT OM No. P-47012/35/2020-TSW dt. 29.06.2020 as well as with other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA, Ahmedabad.					
144	M/s Pratham Metal Industries, Saharanpur 01/53/8/E/AM20/P-63/IC	26.02.20	4500 MT of Lead Scrap: Lead Scrap (ISRI Code: Rains, Radio, Rakes, Rent, Relays, Ropes, Roper, Rails and Racks). Lead Scrap Namely (Lead Battery Plates Covered By ISRI Code word Rail, Battery Lugs covered by ISRI Code word Rakes).	2700.00	Comments sought from DPIIT on 10.03.20 and from MoEF&CC on 11.03.20. Reminder sent to DPIIT on 22.06.2020 for expediting the comments. MoEF&CC vide email dated 10.07.2020 stated that the applicant has not applied for the NOC in MoEF&CC yet and requested to DGFT to communicate them to apply with all relevant documents in MoEF&CC.
145	M/s Garg Chemicals, New Delhi	27.02.20	150 Grams of Au 99.999	6.31	Comments sought from DPIIT on 05.03.20. DPIIT vide e-mail dated

	01/53/8/E/AM20/G-61/IC		and 250 grams of Ag 99.999		05.03.20 informed that the request is for trading purpose and DPIIT is not concerned.
146	M/s Parekh Rubber Company, Valasan Dist. AnandGujart 01/53/8/E/AM20/P-62/IC	21.02.20	20000 MTS Old used rubber tyres scrap & used tube scrap with cut/ uncut/shreds/ baled & pressed/triple d form/one cut in beadwire/single or multiple cut shredded & loose form for making crumb rubber	864.0	Recommended by MoEF&CC vide OM No. 23-136/2015-HSMD dated 22.11.18. DPIIT vide e-mail dated 15.04.20 has sought information from the firm. The committee decided to remind the firm for expediting reply to DPIIT's above deficiency letter.
147	M/s Bharat Electronics Ltd., Bangalore 01/53/8/E/AM20/B-53/IC	23.02.20	18 MTR silver ribbon – ag 99.99	1.8	Comments sought from DPIIT on 25.02.2020. DPIIT vide OM dated 30.04.20 has suggested to seek comments from Meity. Accordingly, comments sought from Meity.
148	M/s Shree Momai Krupa Jewellers, Maharashtra 01/53/8/E/AM20/S-159/IC	15.01.20	12 kga Yellow alloy GLP HG50	4.1	Comments sought from DPIIT on 05.03.20. DPIIT vide e-mail dated 01.05.20 has sought information from the firm. The committee decided to remind the firm for expediting reply to DPIIT's above deficiency letter.
149	M/s. Melco Beads and Handicrafts Pvt. Ltd., Dharamshala, Kangra 01/53/8/E/AM20/M-82/IC	04.03.20	50 Kgs. of Silver Tubes	45.03	Comments sought from DPIIT on 12.03.20. DPIIT vide e-mail dated 12.05.20 has sought information from the firm. The committee decided to remind the firm for expediting reply to DPIIT's above deficiency letter.
150	M/s. Prevest Denpro Limited, Jammu 01/53/8/E/AM20/P-67/IC	11.03.20	50 Kgs. of Silver Alloy Powder	19.44	Comments sought from DPIIT on 16.03.20. DPIIT vide e-mail dated 24.04.20 informed that the item of import is Silver Alloy powder and as per the applicant's firm, it is raw material for the manufacture of Dental Cement. DPIIT is not concerned for the item. Dental Council of India under Ministry of Health and Family Welfare may be consulted in the matter.
151	M/s. Centum Electronics Ltd, Bangalore 01/53/8/E/AM20/C-44/IC	13.03.20	12000 Nos. of Squarcto	1.96	DPIIT vide OM dated 01.05.2020 has informed that the application is for the import of "Squarcto" [ITC(HS) 71069200] required for the manufacture of Printed Circuit Boards for which DPIIT is not concerned and Meity may be consulted in the matter. Accordingly,

					comments have been sought from Meity on 08.05.20. Application sent to Meity vide email dated 22.06.2020.
152	M/s. Centum Electronics Limited, Bangalore 01/53/8/E/AM20/C-45/IC	14.3.2020	40 Kgs. Of Solder Wire	1.63	Comments sought from DPIIT on 16.03.20. DPIIT vide OM dated 28.04.2020 has sought information from the firm. Reply from the firm is awaited. The committee decided to remind the firm for expediting reply to DPIIT's above deficiency letter.
153	M/s. Singodaa Industries, Bharuch 01/53/8/E/AM20/S-222/IC	17.3.2020	100 MT of Battery Plate Scrap/Lead Scrap	3995.75	Comments sought from DPIIT & MoEF&CC on 19.03.20. Reminder sent to DPIIT on 22.06.2020 for expediting the comments. The committee decided to remind MoEF&CC also for expediting the comments.
154	M/s. Gayathree Industries, Hyderabad. 01/53/8/E/AM20/G-10/IC	19.02.20	Request for enhancement in the quantity of import item in the Import License No. 0919019942 dated 11.07.2019.	Proportionate	Recommended by (i) MoEF&CC vide OM No. 23/35/2019-HSMD dated 25.04.19 and (ii) DPIIT vide O.M. No. P-47012/28/2019- T.S. dated 06.05.2020. In the EFC meeting dated 01.06.20, the Committee noted that the quantity allowed have been enhanced by substantial amount than recommended earlier by MoEF&CC and DPIIT. It was accordingly decided to seek a clarification from MoEF&CC and DPIIT about the criteria adopted by them for enhancing the quantity and whether there has been any monitoring by them regarding the use of the imported item by the firm for the purpose for which it has been allowed. Accordingly, clarification had been sought from DPIIT & MoEF&CC on 24.06.20.
155	M/s. Kartar Crumbs Pvt. Ltd., Pune 01/53/8/E/AM20/K-28/IC	08.05.20	Request for enhancement of quantity of rubber scrap from 4250 MT to 8500 MT	Proportionate	Comments sought from DPIIT on 31.05.20. Recommended by MoEF&CC vide OM No. 23-133/2016-HSMD dated 04.05.20. In the EFC meeting dated 01.06.20, the Committee noted that the quantity allowed have been enhanced by substantial amount than recommended earlier by MoEF&CC and DPIIT. It was accordingly decided to seek a clarification from MoEF&CC and DPIIT about the criteria adopted by them for enhancing the quantity and whether there has been any monitoring by them regarding the use of the imported item by the firm for the purpose for which it has

					been allowed. Accordingly, clarification had been sought from DPIIT & MoEF&CC on 24.06.20. Clarifications from DPIIT vide OM dt. 01.07.2020 received. The committee decided to defer the case.
156	M/s. Ashwa Industries, Telangana 01/53/8/E/AM20/A-41/IC	04.05.20	Request for enhancement of quantity of Used Tires Shredded from 1800 MT to 3600 MT.	Proportionate	Recommended by MoEF&CC vide OM No. 23/96/2019-HSMD dated 04.05.20. Comments sought from DPIIT on 31.05.20. Reminder sent to DPIIT on 23.06.2020 for expediting the comments. DPIIT vide UO No. P-47012/53/2019-TSW dated 17.06.2020 have sent comments. In the EFC meeting dated 10.07.20, the Committee noted that the quantity allowed have been enhanced by substantial amount than recommended earlier by MoEF&CC and DPIIT. It was accordingly decided to seek a clarification from MoEF&CC and DPIIT about the criteria adopted by them for enhancing the quantity and whether there has been any monitoring by them regarding the use of the imported item by the firm for the purpose for which it has been allowed. The committee decided to defer the case.
157	M/s. Mumbai Fabrics Pvt. Ltd., Raigad. 01/53/8/E/AM20/M-14/IC	15.06.19	Request for enhancement of quantity of used tyres shredded from 10,000 MT to 70000 MT	Proportionate	Recommended by (i) DPIIT vide OM No. P-47012/47/2019-T.S. dated 10.07.19 and (ii) MoEF&CC vide OM No. 23-73/2013-HSMD dated 04.05.20. In the EFC meeting dated 01.06.20, the Committee noted that the quantity allowed have been enhanced by substantial amount than recommended earlier by MoEF&CC and DPIIT. It was accordingly decided to seek a clarification from MoEF&CC and DPIIT about the criteria adopted by them for enhancing the quantity and whether there has been any monitoring by them regarding the use of the imported item by the firm for the purpose for which it has been allowed. Accordingly, clarification had been sought from DPIIT & MoEF&CC on 24.06.20.

					Clarifications from DPIIT vide OM dt. 02.07.2020 received. The committee decided to remind MoEF&CC for their clarification sought on 24.06.2020. The committee decided to defer the case.
158	M/s. Aradhya Eco Green Industries LLP, Mumbai. 01/53/8/E/AM20/A-32/IC	25.06.19	Request for enhancement of quantity of used tyres scrap from 6,950 MT to 13,900 MT	Proportionate	Recommended by (i) DPIIT vide OM No. P-47012/50/2019-T.S. dated 02.07.19 and (ii) MoEF&CC vide OM No. 23/105/2018-HSMD dated 04.05.20. In the EFC meeting dated 01.06.20, the Committee noted that the quantity allowed have been enhanced by substantial amount than recommended earlier by MoEF&CC and DPIIT. It was accordingly decided to seek a clarification from MoEF&CC and DPIIT about the criteria adopted by them for enhancing the quantity and whether there has been any monitoring by them regarding the use of the imported item by the firm for the purpose for which it has been allowed. Accordingly, clarification had been sought from DPIIT & MoEF&CC on 24.06.20. DPIIT vide their OM No. P-47012/50/2019-TSW dt. 10.07.2020 has not recommended enhancement in the quantity. MoEF&CC for their clarifications sought on 24.06.2020. The committee decided to defer the case.
159	M/s. Sri Sai Ram Industry, Telangana 01/53/8/E/AM20/S-30/IC	28.06.19	9,000 MT of used rubber tyre scrap	Proportionate	Recommended by (i) DIPP vide OM No. P-47012/46/2019-T.S. dated 27.06.19 and (ii) MoEF&CC vide OM No. 23/7/2018-HSMD dated 04.05.20. In the EFC meeting dated 01.06.20, the Committee noted that the quantity allowed have been enhanced by substantial amount than recommended earlier by MoEF&CC and DPIIT. It was accordingly decided to seek a clarification from MoEF&CC and DPIIT about the criteria adopted by them for enhancing the quantity and whether there has been any monitoring by them regarding the use of the imported item by the firm for the purpose for which it has been allowed. Accordingly, clarification had been sought from DPIIT &

					MoEF&CC on 24.06.20. DPIIT vide their OM No. P-47012/46/2019-TSW dated 03.07.2020 has not recommended enhancement in the quantity. Clarifications sought from MoEF&CC on 24.06.2020. The committee decided to defer the case.
160	M/s. Navkar Industries, Telangana. 01/53/8/E/AM20/N-9/IC	06.05.20	Request for enhancement of quantity of used tyres scrap from 1500 MT to 3000MT		Recommended by (i) DPIIT vide OM No. 7(50)/2018-TSW dated 02.07.2019 and (ii) MoEF&CC vide OM No. HSM-23/4/2017-HSMD dated 04.05.20. In the EFC meeting dated 01.06.20, the Committee noted that the quantity allowed have been enhanced by substantial amount than recommended earlier by MoEF&CC and DPIIT. It was accordingly decided to seek a clarification from MoEF&CC and DPIIT about the criteria adopted by them for enhancing the quantity and whether there has been any monitoring by them regarding the use of the imported item by the firm for the purpose for which it has been allowed. Accordingly, clarification had been sought from DPIIT & MoEF&CC on 24.06.20. DPIIT vide their OM No. P-47012/49/2019-TSW dated 02.07.2020 has not recommended enhancement in the quantity. MoEF&CC for their clarifications sought on 24.06.2020. The committee decided to defer the case.
161	M/s. Oyster Industries Pvt. Ltd. Silvasa Gujarat. 01/53/8/E/AM20/O-2/IC	07.05.20	Request for enhancement of quantity of used tyres scrap from 3000 MT to 6000 MT	Proportional	Recommended by (i) MoEF&CC vide OM No. 23-88/2015-HSMD dated 24.01.20 and (ii) DPIIT vide OM No. P-47012/51/2019-T.S. W. dated 02.07.19. In the EFC meeting dated 01.06.20, the Committee noted that the quantity allowed have been enhanced by substantial amount than recommended earlier by MoEF&CC and DPIIT. It was accordingly decided to seek a clarification from MoEF&CC and DPIIT about the criteria adopted by them for enhancing the quantity and whether there has been any monitoring by them regarding the use of the imported item by the firm for the purpose for which it has

					been allowed. Accordingly, clarification had been sought from DPIIT & MoEF&CC on 24.06.20. DPIIT vide OM No. P-47012/51/2019-TSW dated 02.07.2020 recommended subject to NOC from MOEF&CC. The committee decided to wait comments from MoEF&CC . The committee decided to defer the case.
162	M/s. Citrine Resources Private Limited, Mumbai 01/53/8/E/AM20/C-13/IC	07.05.20	Request for enhancement of quantity of used tyres scrap from 7200 MT to 14200 MT old & Used Rubber Tyres		Recommended by (i) DPIIT vide OM No. P-47012/52/2019-T.S. W dated 02.07.19 and (ii) MoEF&CC vide OM No. 23/34/2018-HSMD dated 04.05.20. In the EFC meeting dated 01.06.20, the Committee noted that the quantity allowed have been enhanced by substantial amount than recommended earlier by MoEF&CC and DPIIT. It was accordingly decided to seek a clarification from MoEF&CC and DPIIT about the criteria adopted by them for enhancing the quantity and whether there has been any monitoring by them regarding the use of the imported item by the firm for the purpose for which it has been allowed. Accordingly, clarification had been sought from DPIIT & MoEF&CC on 24.06.20. DPIIT vide their OM No. P-47012/52/2019-TSW dated 03.07.2020 has not recommended enhancement in the quantity. MoEF&CC for their clarifications sought on 24.06.2020. The committee decided to defer the case.
163	M/s Supreme Batteries Pvt. Ltd., Hyderabad 01/53/8/53013/AM21/S-4/IC	07.05.20	1000 MTS lead scrap isri code radio, rakes, rent relays ropes rails and racks battery scrap namely lead battery plates covered by isri cord word rails	6974.4	Recommended by MoEF&CC (HSMD) vide OM No. 23/18/2019 dated 02.03.19. Comments sought from DPIIT on 29.05.2020. The committee decided to remind DPIIT for furnishing comments.

			battery lugs covered by isri code word rakes and 7000 MTS lead scrap battery wastes, namely lead batteries covered by isri code word rains		
164	M/s Navkar Industries, Telangana 01/53/8/53599/AM21/N-3/IC	31.05.20	1500 mts used rubber tyre scrap multiple cut shreds pressed baled.	73.5	Comments sought from MOEF (HSMD) & DPIIT on 09.06.2020 DPIIT vide OM dated 29.06.2020 has sought certain information from the firm. The committee decided to send above deficiency letter to the firm for furnishing reply. The committee decided to examine the case on file.
165	M/s Solvex Renewable and Green Energy Pvt Ltd., Chennai 01/53/8/53604/AM21/S-6/IC	03.06.20	5000 MTS Rubber/ Crumb/ Granules Having Mesh size finer than 10 Mesh and devoid of Iron / Steel & most of the Fibres.	380.0	Comments sought from MOEF (HSMD) & DPIIT on 09.06.2020 DPIIT vide OM dated 29.06.2020 has sought certain information. The information is required to be furnished by the firm.
166	M/s Pilot Industries Ltd., New Delhi 01/53/8/53608/AM21/P-4/IC	06.06.20	20000 MTs of lead scrap drained batteries isri code: rains.	13921.2	Comments sought from MOEF (HSMD) & DPIIT on 13.06.2020. The committee decided to wait for comments.
167	M/s Medi PIIC Solution INC, Chennai 01/53/8/53609/AM21/M-4/IC	06.06.20	9 Nos refurbished nellcor puritan bennef LP20 ventilators wit accessories – preowned 17 Nos refurbished Newport HT 50 ventilator with accessories 7 Nos	8.8	Comments sought from MOEF (HSMD) & DPIIT on 13.06.2020. DPIIT vide OM dt. 29.06.2020 has advised to consult MeitY as they are not concerned. The committee decided to remind MOEF (HSMD) for furnishing their comments & send the application to MeitY for furnishing their comments.

			refurbished nellcor puritan benet 760 ventilator with accessories -- precowned.		
168	M/s Vasoo Metals, New Delhi 01/53/8/53611/AM21/V- 4/IC	08.06.20	1250 MTS lead scrap drained batteries isri code: radio/rakes /rents/ relays/ ropes/ rails/ ropes/ rails/ racks/ rains.	478.7	Comments sought from MOEF (HSMD) & DPIIT on 13.06.2020. DPIIT vide OM No. P-29019/9/2020- LEI dated 25.06.2020 has sought information. The firm is to furnish reply.
169	M/s Mersen India Pvt. Ltd., Bangalore 01/53/8/51830/AM21/M- 1/IC	29.04.20	25 kgs silver powder	11.5	Approved as recommended by DPIIT vide U.O. No. P-47012/40/2020-TSW dated 14.07.2020.
RA Bangalore may issue the import authorization to the applicant for import of 25 Kgs of Silver Powder from Germany for a CIF value of Rs. 1154130/- [EURO (EUR) 13578] subject to the condition mentioned in the DPIIT vide U.O. No. P-47012/40/2020-TSW dated 14.07.2020 as well as with actual user condition besides other usual condition of import authorization. The enclosures will be sent by e-mail to the applicant and RA Bangalore.					
170	M/s Mersen India Pvt. Ltd., Bangalore 01/53/8/53584/AM21/M- 3/IC	23.05.20	40 Kgs Silver Powder	18.3	Approved as recommended by DPIIT vide U.O. No. P-47012/40/2020-TSW dated 29.06.2020.
RA Bangalore may issue the import authorization to the applicant for import of 40 Kgs. of Silver Powder from Germany for a CIF value of Rs. 12,33,515/- (Euro 14817) subject to the condition mentioned in the DPIIT vide U.O. No. P-47012/40/2020-TSW dated 29.06.2020 as well as with actual user condition besides other usual condition of import authorization. The enclosures will be sent by e-mail to the applicant and RA Bangalore.					
171	M/s PM Tools & Abrasives, Roorkee 01/53/8/53580/AM21/P-2/IC	19.05.20	100 kgs brazing/ silver brazing alloys in the form of foil of different thickness/ sizes	48.8	Comments sought from DPIIT on 06.06.2020. DPIIT vide email dated 12.06.2020 has advised to consult DHI. Accordingly, as per advice of DPIIT, the committee decided to send the application to DHI for furnishing their comments.
172	M/s The Director, MTRDC, Bangaluru 01/53/8/53594/AM21/T-8/IC	29.05.20	1.500 MTR Strip 10 palcusil 0.003 x 170	34.9	DPIIT informed that they are not concerned. The committee decided to seek comments from nodal ministry.
173	M/s Bharat Electronics Ltd., Karnataka 01/53/8/53571/AM21/B- 2/IC	18.05.20	6730 Nos. of Cusil Preforms	3.8	Comments sought from DPIIT on 06.06.2020. The committee noted that the item pertains to Meity. Accordingly, comments sought from Meity.
174	M/s Bharat Electronics Ltd.,	18.05.20	2200 Nos	.08	Comments sought from DPIIT on

	Karnataka 01/53/8/53573/AM21/B-3/IC		cusil performs		06.06.2020. The committee noted that the item pertains to Meity. Accordingly, comments sought from Meity.
175	M/s Bharat Electronics Ltd., Karnataka 01/53/8/53574/AM21/B-4/IC	18.05.20	28230 Nos cusil performs different thickness	21.4	Comments sought from DPIIT on 06.06.2020. The committee noted that the item pertains to Meity. Accordingly, comments sought from Meity.
176	M/s Bharat Electronics Ltd., Karnataka 01/53/8/53575/AM21/B-5/IC	18.05.20	76720 Nos nicusil and cusil performs different thickness	47.3	Comments sought from DPIIT on 06.06.2020. The committee noted that the item pertains to Meity. Accordingly, comments sought from Meity.
177	M/s Bharat Electronics Ltd., Karnataka 01/53/8/53576/AM21/B-6/IC	18.05.20	1000 Nos cusil performs	.02	Comments sought from DPIIT on 06.06.2020. The committee noted that the item pertains to Meity. Accordingly, comments sought from Meity.
178	M/s Bharat Electronics Ltd., Karnataka 01/53/8/53577/AM21/B-7/IC	18.05.20	4100 Nos palcusil 10 preforms	70.5	Comments sought from DPIIT on 06.06.2020. The committee noted that the item pertains to Meity. Accordingly, comments sought from Meity.
179	M/s Bharat Electronics Ltd., Karnataka 01/53/8/53578/AM21/B-8/IC	18.05.20	200 gms composition, gold conductor 5771	18.6	Comments sought from DPIIT on 06.06.2020. The committee noted that the item pertains to Meity. Accordingly, comments sought from Meity.
180	M/s Bharat Electronics Ltd, Bangalore 01/53/8/53630/AM21/B-12/IC	12.06.20	15 kgs cusil aba brazing foil	24.9	Comments sought from DPIIT on 16.06.2020. DPIIT vide OM dt. 29.06.2020 has informed that they are not concerned and MeitY may be consulted. Accordingly, as per advice of DPIIT, the committee decided to send the application to MeitY for furnishing their comments.
181	M/s Bharat Electronics Ltd, Bangalore 01/53/8/53631/AM21/B-13/IC	12.06.20	536 gms v99 brazing strip 41-96789	157.6	Comments sought from DPIIT on 16.06.2020 DPIIT vide OM dt. 29.06.2020 has informed that they are not concerned and MeitY may be consulted. Accordingly, as per advice of DPIIT, the committee decided to send the application to MeitY for furnishing their comments.
182	M/s Bharat Electronics Ltd, Bangalore 01/53/8/53632/AM21/B-14/IC	12.06.20	5.387 kgs brazing wire 41-96790	223.1	Comments sought from DPIIT on 16.06.2020 DPIIT vide OM dt. 29.06.2020 has informed that they are not concerned and MeitY may be consulted. Accordingly, as per advice of DPIIT,



					the committee decided to send the application to MeitY for furnishing their comments.
183	M/s Larsen & Toubro Ltd., Kolkata 01/53/8/53606/AM21/L-2/IC 01/53/8/E/AM21/L-2/IC	04.06.20	4360.295 MT of used Scaffolding Item	1299.3	Approved as recommended by DPIIT vide U.O. No. P-47012/57/2020-TSW dated 29.06.20.
184	M/s Larsen & Toubro Ltd., Kolkata 01/53/8/53654/AM21/L-3/IC	18.06.20	905.846 MTs of used Scaffolding Item	338.64	Approved as recommended by DPIIT vide U.O. No. P-47012/57/2020-TSW dated 29.06.20
185	M/s Jupiter Solar Power Ltd., Kolk 01/53/8/53620/AM21/J-1/IC	10.06.20	3000 kgs silver conductor paste front side metallic paste 500 kgs silver conductor paste rear side	1297.6	Approved as recommended by DPIIT vide U.O. No. 47012/55/2020-TSW dated 16.06.2020.
186	Jai Ambe Rubber Products Pvt Ltd., Tamil Nadu 01/53/8/53687/AM21/J-7/IC	24.06.20	15000 MTS CRUMB RUBBER / RUBBER GRANULES	1275.0	Comments sought from MOEF (HSMD) & DPIIT on 25.06.2020. The committee decided to wait for comments.
187	Green Global Technologies, Vadodara 01/53/8/53696/AM21/G- 4/IC	25.06.20	20000 MTS Crumb Rubber granules having mesh size finer than 10 mesh and devoid of iron/steel & most of the fibers	1800.0	Comments sought from MOEF (HSMD) & DPIIT on 26.06.2020. DPIIT vide OM No. P-47012/58/2020- TSW dated 08.07.2020 has sought some information. The firm is to reply.
188	Checon Shivalik Contact Solutions Pvt Ltd., New Delhi 01/53/8/53664/AM21/C- 6/IC	22.06.20	216 kgs SILVER ALLOY STRIP 2175 KGS SILVER ALLOY WIRE 864 KGS SILVER STRIP 102 KGS SILVER WIRE	1556.0	Comments sought from DPIIT on 23.06.2020. DPIIT vide OM No.P- 47012/9/2020-TSW dated 08.07.2020 has sought information from the firm. The firm replied to above queries to DGFT vide email dated 15.07.2020 with a copy to DPIIT. Comments awaited from DPIIT
189	Checon Shivalik Contact Solutions Pvt. Ltd., New Delhi 01/53/8/53662/AM21/C-	22.06.20	(i) 750 Kgs. Silver Alloy Wire (ii) 75 Kgs	368.6	Comments sought from DPIIT on 23.06.2020. DPIIT vide OM No.P- 47012/9/2020-TSW dated 08.07.2020 has sought information from the firm.

	5/IC		Silver Alloy Strip		The firm replied to above queries to DGFT vide email dated 15.07.2020 with a copy to DPIIT. Comments awaited from DPIIT
190	Mersen India Pvt Ltd, Bangalore 01/53/8/53663/AM21/M-10/IC	22.06.20	80 Kgs. Silver Powder	41.9	Approved as recommended by DPIIT vide U.O. No. P-47012/40/2020-TSW dated 27.05.2020.
RA Bangalore may issue the import authorization to the applicant for import of 80 Kgs of Silver Powder from Germany for a CIF value of Rs. 12,33,515/- (Euro 14817) subject to the condition mentioned in the by DPIIT vide U.O. No. P-47012/40/2020-TSW dated 27.05.2020 as well as with actual user condition besides other usual condition of import authorization. The enclosures will be sent by e-mail to the applicant and RA Bangalore.					
Part-3 Ministry of Steel (MoS)					
191	M/s Barq General Trading Pvt Ltd., Chennai 01/53/8/E/AM20/B-42/IC	02.01.20	50018 MTS Steel Slag	35.6	Comments sought from DIPP & M/o Steel on 06.01.2020. M/o Steel vide U.O. dated 03.03.20 has sought information from the firm. DPIIT vide e-mail dated 12.05.20 has also sought information from the firm. The committee decided to remind the firm for furnishing their reply as asked by DPIIT & M/o Steel.
192	M/s. Dubal International, Mumbai 01/53/8/E/AM20/D-46/IC	11.02.20	10000 kgs tungsten scrap	108.0	Comments sought from M/o Steel on 13.02.2020. The committee decided to remind M/o Steel for expediting comments.
Part- 4 MoE&CC and C&PC					
193	M/s. C.T. Group, Kerala 01/53/8/32008/AM19/C-3/IC	25.05.18	One Ton of Natural Calcium Carbonate Everzit	.063	Comments sought from C&PC on 05.06.2018. D/o C&PC vide OM dated 13.07.2018 has informed that Natural Calcium Carbonate Everzit is mineral product falling under Chapter 25, which is not looked after by D/o C&PC. The application may be referred to Ministry of Mines to seek their comments in the matter. D/o C&PC vide e-mail dated 25.10.2018 also informed that the matter does not pertain to them. Comments sought from M/o. Mines on 30.07.2018. The committee decided to remind M/o Mines for expediting comments.
194	M/s. Meghmani Organics Limited, Gujarat. 01/53/8/E/AM20/M-11/IC	03.06.19	325000 Kgs. of Carbon Tetrachloride	161.8	Permission has been granted on 11.06.2020 to the firm with the approval of Competent Authority vide File No. 01/21/008/52274/AM20/ dated 29.06.2020 as per MoEF&CC(OC) OM No. 11/7/2015-OC dated 13.05.2020 & D/o C&PC OM No.C-II-17014/11/2018-CHEM-II-CPC (FTS:13871) dated 01.06.2020. (Ex-post facto approval).



195	M/s Bayer Vapi Pvt. Ltd., Vapi, Gujarat. 01/53/8/E/AM20/B-13/IC	12.06.19	350000 Kgs. of Carbon Tetra Chloride.	174.31	Comments sought from MOEF&CC (O) & C&PC on 14.06.2019. Last reminder sent to D/o C&PC vide agenda note dated 28.01.20. The committee decided to remind C&PC for expediting their comments. MoEF&CC vide OM No. 11/7/2015-OC dated 06.12.19 has informed that as per the past practice, the recommendation for import of CTC were issued as agreed between the CTC Producers and Consumers in the meeting. As per the minutes of the meeting dated 18th September, 19 between the CTC Producers and Consumers, there were pending quantities of CTC to be imported against existing licenses. These were to be first imported and further imports of CTC would be decided as per decision of the next meeting in December, 2019. The committee also decided to remind MoEF&CC for expediting their comments.
196	M/s Gharda Chemicals Limited, Mumbai 01/53/8/E/AM20/G-23/IC	22.08.19	350000 Kgs Carbon Tetra Chloride	183.7	Comments sought from MOEF (O) & C&PC on 23.08.2019. The committee decided to remind C&PC for expediting their comments. MoEF&CC vide OM No. 11/7/2015-OC dated 06.12.19 has informed that as per the past practice, the recommendation for import of CTC were issued as agreed between the CTC Producers and Consumers in the meeting. As per the minutes of the meeting dated 18th September, 19 between the CTC Producers and Consumers there were pending quantities of CTC to be imported against existing licenses. These were to be first imported and further imports of CTC would be decided as per decision of the next meeting in December, 2019. The committee also decided to remind MoEF&CC for expediting their comments.
197	M/s. Tagros Chemicals India Private Limited, Chennai 01/53/8/E/AM20/T-54/IC	19.3.20	200 MT of Carbon Tetra Chloride	89.10	Comments sought from MoEF&CC and C&PC on 20.03.20. Recommended by MOEF&CC (Ozone Cell) vide OM No. 11/7/2015-OC dated 01.06.2020. The committee decided to remind C&PC for expediting their comments.



198	M/s. Himani Industries Limited, Mumbai 01/53/8/E/AM21/H-2/IC	31.03.20	500 MT of Carbon Tetra Chloride	236.68	Comments sought from MoEF&CC and C&PC on 24.05.20. Part-5 Ministry of Electronics & Information Technology (Meity) & Ministry of Environment & Forests (MoEF). Recommended by MOEF&CC(Ozone Cell) vide OM dated 01.06.2020. The committee decided to (i) remind C&PC for expediting their comments and (ii) send the application to MeitY for furnishing their comments in respect of Part-5.
199	M/s UPL Limited, Maharashtra 01/53/8/51926/AM21/U-1/IC	30.04.20	500000 kgs Carbon Tetrachloride	227.2	Comments sought from MOEF (O) & C&PC 29.05.2020. The committee noted that the firm had furnished reply on 24.06.2020 directly to MoEF (OC) deficiency letter issued vide OM No. 11/7/2015-OC dated 01.06.2020 with a copy to DGFT and decided to wait for comments from MoEF(OC). Recommended by C&PC vide OM No. C-II-17014/13/2018-CHEM-II-CPC(FTS 13959) dated 02.07.2020.
Part-5 Meity					
200	M/s. Royal ARC Electrodes Ltd, Mumbai 01/53/8/14948/AM18/R-36/IC	27.12.17	24 Tons of Chromium Metal Powder	154.44	Comments sought from Meity 05.01.2018. MeitY vide letter No. 16(3)/2018-IPHW dated 20.6.2018 has sought certain information from the firm. Meity vide letter dated 27.11.2018 suggested to seek comments from DIPP. Accordingly comments sought from DIPP on 18.12.2018. Reminder sent on 29.05.19. DIPP vide OM dated 07.06.19 has sought information from the firm. The same has been communicated to the firm on 19.06.19. Hence, the firm is to submit reply directly to DIPP with copy to DGFT. Reply from the firm is awaited.
201	M/s. Global Foundaries Engineering Private Limited Bangaluru. 01/53/8/E/AM20/G-16/IC	19.07.19	111 nos. Laptops	71.60	Comments sought from MeitY on 25.07.2019. Meity vide e-mail dated 25.09.19 informed that query sent to the firm vide letter No. 16(12)/2019-IPHW dated 24.09.19, response awaited. Reminder sent to the firm by Meity on 01.11.19. MeitY vide email dated 26.04.2020 informed that Shri Sushil Kr Jangid, Scientist 'B' in MeitY had telecon discussion with Mrs. Girija Mukund of M/s.Global Foundaries Engineering Private Limited in the

					firm on 20.04.2020 on furnishing reply to their letter No. 16(12)/2019-IPHW dated 24.09.19 followed with reminder dated 01.11.2019. Mrs. Girija Mukund vide email dated 26.04.2020 informed to the MeitY that they have dropped their application in view of present global situations and confirmed the same to MeitY with copy to DGFT. Hence, the committee decided to close the case.
202	M/s Malayalam Manorama Co. Kerala 01/53/8/E/AM20/T-34/IC	18.11.19	1 No Used studio equipments door l closure and accessories	12.2	Comments sought from MeitY on 20.11.2019. Meity vide e-mail dated 29.01.20 has informed that information has been sought from the firm vide e-mail dated 10.12.19. The committee noted that the firm vide email dated 21.04.2020 had replied to MeitY directly with copy to DGFT. The firm vide email dated 29.05.2020 also informed to the MeitY that they had established the relationship between Mango creative and Malayala Manorama FZ LLC and requested to accept the same and issue the import certificate for the import of items from Dubai. Hence, the committee decided to wait for comments from MeitY.
203	M/s Jacobs Engineering India Pvt Ltd., Navi Mumbai 01/53/8/E/AM20/J-26/IC	04.12.19	8 Nos Dell precision T1700 MT CTO base, dual 19' monitors keyboard & mouse	27.9	Comments sought from MeitY on 05.12.2019. Meity vide e-mail dated 29.01.20 has informed that information has been sought from the firm vide e-mail dated 13.12.19, response from the firm is awaited. Application sent to MeitY again vide email dated 22.06.2020.
204	M/s Jacobs Engineering Pvt Ltd., Navi Mumbai 01/53/8/E/AM20/J-27/IC	12.12.19	1 Nos Dell precision tower 3420 XCTO base, dual 19 monitors keyboard & mouse	37.0	Comments sought from MeitY on 13.12.2019. Meity vide e-mail dated 29.01.20 has informed that information has been sought from the firm vide e-mail dated 28.01.20. Application sent to MeitY again vide email dated 22.06.2020.
205	M/s Consulting Engineering Services India Pvt Ltd., Mumbai 01/53/8/E/AM20/C-29/IC	24.12.19	1 Nos OptiPlex 3020 Minitower CTO, Dual 19' Monitors keyboard & mouse	3.7	Comments sought from MeitY on 31.12.2019. Meity vide e-mail dated 29.01.20 has informed that information has been sought from the firm vide e-mail dated 29.01.20. Application sent to MeitY again vide email dated 22.06.2020.

206	M/s Consulting Engineering Service India Pvt Ltd., Navi Mumbai 01/53/8/E/AM20/C-31/IC	03.01.19	1 Nos Dell Precision Tower 3620 XCTO base, dual 19 monitors keyboard & mouse	21.3	Comments sought from MeitY on 07.01.2020. Application sent to MeitY again vide email dated 22.06.2020.
207	M/s Voss Automotive India Pvt Ltd., Pune 01/53/8/E/AM20/V-51/IC	26.02.20	179 Nos used HP Compaq Elite 8200 SFF 22 Nos used HP Workstation Z400	16.8	Rejected as not recommended by MeitY vide OM No. W-50/2/2020-IPHW-MeitY dated 07.07.2020 stating that the application had been examined in the MeitY and based on the details provided by M/s. Voss Automotive India Pvt. Ltd., Pune, the Ministry of Electronics and Information Technology is not in favour of granting permission to M/s. Voss Automotive India Pvt. Ltd., Pune for the import of 179 nos. of Used HP Compaq Elite 8200 SFF & 22 nos. of Used HP Workstation Z400 under restricted category.
Part-7 Ministry of Environment & Forests, Ozone Cell [MoEF(O)]					
208	M/s Symbiotec Pharma Lab Pvt. Ltd., Madhya Pradesh 01/53/8/E/AM20/S-133/IC	16.12.19	5 kgs Bromofluoromethane	6.4	Comments sought from MOEF&CC (O) on 17.12.2019. MoEF&CC vide OM No. 11/16/2017-OC (Part-1) dated 15.01.20 has informed that the firm needs to get registered under Ozone Depleting Substances, (Regulation & Control) Rules, 2000 and its amendments using Form 10A as importer of Bromofluoromethane for feedstock purpose for manufacture of Fluticasone Furoate. The same is under process. Comments/Views/NOC w.r.t. the specific request for import will be provided after the registration under Ozone Depleting Substances, (Regulation & Control) Rules, 2000 and its amendments is completed.
209	M/s Symbiotec Pharma Lab Pvt Ltd., Indore 01/53/8/E/AM20/S-191/IC	05.02.20	10 kgs Bromofluoromethane	12.8	Comments sought from MOEF&CC (O) on 11.02.2020
210	M/s Sun Pharmaceutical Industries Ltd., New Delhi 01/53/8/53569/AM21/S-1/IC	17.05.20	140 kgs bromofluoromethane	167.4	Comments sought from MOEF&CC (O) on 20.05.2020.
211	M/s Metrochem API Pvt. Ltd., Hyderabad 01/53/8/53562/AM21/M-2/IC	14.05.20	200000 kgs 2,2,2 Trifluoroethanol	935.7	Comments sought from MOEF (O) & C&PC on 06.06.2020. MOEF&CC (OC) vide OM No. 11/13/2017-OC dated 24.06.2020 informed that recommendation of Ozone Cell, MOEF&CC is not

					required.
212	M/s Coral Drugs Pvt. Ltd., New Delhi 01/53/8/53598/AM21/C-2/IC	30.05.20	10 kgs Bromofluoro-methane BFM for lab scale R&D process feedstock use to produce Fluticasone propionate only	11.7	Approved as recommended by MOEF&CC (OC) vide OM No. 11/16/2017-OC dated 10.07.2020.
213	M/s Meghmani Organics Ltd., Ahmedabad 01/53/8/E/AM21/M-5/IC	08.06.20	1200000 Kgs. 1,1,1 Tri- chloro 2,2,2 Tri- fluoroethane CFC-113a	3348.5	Approved as recommended by MOEF&CC (OC) vide OM No. 11/2/2020-OC dated 25.06.2020.
Part-8 Ministry of Environment & Forests, Wildlife Division [MoEF(WL)]					
214	M/s. S. Yuvaraj, IFS, Additional Principal Chief Conservator of Forest, & Director, Chennai 01/53/8/AM19/S-59/IC	03.10.18	Plain Zebra, Siamese Crocodile	NA	Comments sought from MoEF&CC (WL) on 22.10.2018. Last reminder sent to MoEF&CC (WL) vide agenda note dated 24.12.2019
215	M/s. A&S Creations, New Delhi. 01/53/8/E/AM19/A-62/IC	18.02.19	8 nos. of DPS Vertex Collars with Accessories	10.57	Comments sought from MOEF&CC (WL) on 18.02.2019. Last reminder sent to MoEF&CC (WL) vide agenda note dated 28.01.20.
216	M/s. Agnel Lobo, Mumbai. 01/53/8/E/AM19/M-49/IC	23.02.19	Parrot- Green Ring necked	NA	Comments sought from MOEF&CC (WL) on 26.02.2019. Last reminder sent to MoEF&CC (WL) vide agenda note dated 28.01.20. Recommended by DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 22.04.19.
217	M/s. A&S Creations, New Delhi. 01/53/8/E/AM20/A-4/IC	10.04.19	1 Nos. of Yukon Night Vision Binocular Tracer 3*42.	2.45	Comments sought from MOEF&CC (WL) on 18.04.2019. Last reminder sent to MoEF&CC (WL) vide agenda note dated 28.01.20.
218	M/s. Tangerine Design Pvt. Ltd. Gurgaon. 01/53/8/E/AM20/T-4/IC	09.04.19	200000 nos. of Worked Mother of Pearl	26.00	Comments sought from MOEF&CC (WL) on 18.04.2019. Last reminder sent to MoEF&CC (WL) vide agenda note dated 28.01.20.
219	M/s. Samanyu Trading LLP, Delhi. 01/53/8/E/AM20/S-18/IC	08.05.20 19	SusseraLappa (Kuth Roots)	315.0	Comments sought from MoEF&CC (WL) on 09.05.2019. Last reminder sent to MoEF&CC (WL) vide agenda note dated 28.01.20.
220	M/s. A&S Creations, New Delhi 01/53/8/E/AM20/A-33/IC	28.06.19	2 Nos. of Yukon Night Binocular 3x42	5.22	Comments sought from MOEF&CC (WL) on 01.07.2019. MoEF&CC vide OM dated 09.07.19 has requested to forward the recommendation of Chief Wildlife Warden, Govt. of Odisha for further consideration. Hence, the firm is to submit the recommendation of Chief

					Wildlife Warden, Govt. of Odisha directly to MoEF&CC(WL) under intimation to DGFT.
221	M/s. A&S Creations, New Delhi. 01/53/8/E/AM20/A-35/IC	09.07.19	10 nos. TGS Sling with standard Accessories	10.8	Comments sought from MOEF&CC (WL) on 10.07.2019. Last reminder sent to MoEF&CC (WL) vide agenda note dated 28.01.20
222	M/s. A&S Creations, New Delhi. 01/53/8/E/AM20/A-36/IC	10.07.19	2 nos. of Yukon Night Vision Binoculars Tracker 3x42	.52	Comments sought from MOEF&CC (WL) on 11.07.2019. Last reminder sent to MoEF&CC (WL) vide agenda note dated 28.01.20
223	M/s A&S Creations, New Delhi 01/53/8/E/AM20/A-55/IC	21.08.19	7 Nos GPS Collars with accessories	15.1	Comments sought from MOEF&CC (WL) on 22.08.2019. Last reminder sent to MoEF&CC (WL) vide agenda note dated 28.01.20
224	M/s Merlin Aeronautics Manufacturing Pvt Ltd., Bangalore 01/53/8/E/AM20/M-37/IC	20.09.19	2 Nos Thermal Night Vision Scope for Anti Poaching and Surveillance	11.2	Comments sought from MOEF&CC (WL) on 23.09.2019. Last reminder sent to MoEF&CC (WL) vide agenda note dated 28.01.20
225	M/s Karan Vijay Singh, Jodhpur 01/53/8/E/AM20/K-22/IC	03.10.19	7 Nos of Taxidermy	6.9	Rejected as per MOEF&CC (WL) vide letter No. 3-36/2019 WL(part-1) dated 22.07.2020 does not recommend the import of Crocodile (<i>Crocodilus nilotica</i>) Animal Trophies – Mount Type- Rug Mount with backing by Shri Karan Vijay Singh, Jodhpur from Zambia due to 'look alike' issue.
226	M/s Culminating Technologies, Allahabad 01/53/8/E/AM20/C-25/IC	20.11.2019	10 Nos. of night vision Devices	5.0	Comments sought from MOEF (WL) on 21.11.2019. Last reminder sent to MoEF&CC (WL) vide agenda note dated 28.01.20
227	M/s Sonal Ghaghda, Jamnagar 01/53/8/E/AM20/S-194/IC	10.02.20	1 prs African Grey Parrot	Nil	Comments sought from D/o AHD&F & MoEF&CC (WL) on 11.02.2020. Recommended by D/o AHD&F vide OM No. 110102(1)/3/2017-Trade dated 09.06.2020. Comments from MoEF&CC (WL) is awaited.
228	M/s Joydeb Mukherjee, Kolkata 01/53/8/E/AM20/J-41/IC	18.02.20	1 Nos blue and gold macaw male	.01	Comments sought from MOEF (WL) & D/o AHD&F on 20.01.2020
229	M/s E. Chandran, Telangana 01/53/8/E/AM20/E-21/IC	03.03.20	44 Nos. of Hunting Trophie	8.97	Comments sought from MOEF (WL) on 06.03.2020
230	M/s A&S Creations, New Delhi 01/53/8/E/AM20/A-128/IC	19.02.20	02 Nos. of Yukon Night Vision Binocular 3x42 Tracker	.50	Comments sought from MOEF (WL) on 24.02.2020. Recommended by Police Modernization Division, MHA vide OM No. IV-20011/09/2020 dt.



					17.06.2020.
231	M/s A&S Creations, New Delhi 01/53/8/E/AM20/A-134/IC	14.03.20	10 nos. of Yukon Ranger RT 6.5 X 42 Night Vision Binoculars	2.54	Approved as recommended by MoEF (WL) vide email dated 29.06.2020 [MoEF File No. 3-11/2019WL(part1)(Vol.3)].
CLA New Delhi may issue the import authorization to the applicant for import of 10 Nos. of Yukon Ranger R T 6.5 X 42 Night Vision Binoculars from Lithuania for a CIF value of Rs. 254436/- [EURO (EUR) 3065.50] subject to the conditions mentioned in the MoEF&CC(WL) vide OM No. 3-11/2019WL(part1)(Vol.3) dated 29.06.2020 as well as with Trading condition besides other usual condition of import authorization. The enclosures will be sent by e-mail to the applicant and CLA New Delhi.					
232	M/s Hi-Tech Advance Products, Indore 01/53/8/53570/AM21/H-1/IC	18.05.20	7 set injection rifle/dart projector jmdb13-4no, injection 235rifle/dart projector.	15.0	Comments sought from MOEF&CC (WL) on 20.05.2020.
233	M/s A&S Creations, New Delhi 01/53/8/53588/AM21/A-6/IC	24.06.20	4 Nos Milsar nano tag 3 with standard accessories 6 Nos Milsar GSM radio tag m9 with standard accessories	13.0	Comments sought from MOEF&CC (WL) on 27.06.2020.
234	M/s Hi Tech Advance Product, Indore 01/53/8/53728/AM21/H-12/IC	01.07.20	5 Set Injection rifle /dart projectorJMD B13-3no. Injection rifle/dart projector JMSP-1 no. transportcaseJ MDB- 3no.transportc aseJMSP- 1no.transportc aseIM-1no. BJ13mm barrel for JM- 1No.B13mm barrel for IM- 1no.CO2 container/cart ridge 16gram- 7box, 3.0ml dart syringe- 23no.5.0ml	12.9	Comments sought from MOEF&CC (WL) on 04.07.2020.



			dart syringe- 23no, 10ml dart syringe- 12no, needle 1.5x38mm plain-60no, needle 2.0x30mm plain-10, needle 2.0x40mm plain-60no. needle 2.0x60 mm plain- 10no, PRO3- 14no, PRO5- 14no,		
235	M/s Hi Tech Advance Product, Indore 01/53/8/53745/AM21/H-14/IC	03.07.20	8 Set 1 Co2 Dart Projector Barrel JMDB13- 2no., 2.JMDB Hard transport case-no., 2, 3. Co2 Dart Projector JMST-6no., 4.BJ13 mm bore barrel 900mm for all JM-6no., 5.JMC Soft case for all JM-6 no., 6.CO23, Co2 Container 16 gram-8 Box.	12.6	Comments sought from MOEF&CC (WL) on 04.07.2020.
236	M/s Adinath Veterinary Products Pvt Ltd., Indore 01/53/8/53733/AM21/A-13/IC	01.07.20	6 Set Gut 50 comfortable universal gas applicator with all Accessories 1 Set Tranquilizer Gun Guy .50 with all Accessories 1 Set Tranquilizing Gun- TeleInject GUT .50 with all	9.3	Comments sought from MOEF&CC (WL) on 04.07.2020. Recommended by Office of the Principal Chief Conservator of Forests, Wildlife and Chief Wildlife Warden, Gujarat State, Gandhinagar vide letter No. WLP/RFO/GUN/A/11-14/2019-20 dated 22.06.2020.

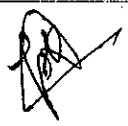


			Accessories		
Part-9 D/o. Heavy Industry (DHI)					
237	M/s. Scania Commercial Vehicals India Private Limited, Kolar, Karnataka. 01/53/8/E/AM20/S-17/IC	29.03.19	685.00 MT's Spare Parts of Vehicle	1.21	Comments sought from Heavy Industry on 09.05.2019. Reminder sent vide agenda note on 20.06.19. DHI vide OM dated 22.07.19 has sought information from the firm. Hence, the firm is to submit reply directly to DHI with copy to DGFT.
238	M/s. Volkswagen Group Sales India Pvt. Ltd., Mumbai. 01/53/8/E/AM20/V-8/IC	28.05.19	2 nos. 059911024G X-Starter, 2 nos. 01J300057EX -CVT, 2 nos. 057130851C X-Pump etc.	1546.64	Comments sought from MOEF & DHI on 17.06.2019. DHI vide OM dated August, 2019 has requested to provide precedents in the applicant's earlier case and other similar cases dealt by DGFT to finalize the comments.
239	M/s. Ashraf HassanNalakthuKandathil, Kerala. 01/53/8/E/AM20/A-38/IC	12.07.19	6 nos. of ARA Macao & 6 nos. of ARA Chloroptera	6.96	Comments sought from D/o AHD&F on 23.07.19 and MOEF (WL) on 01.08.2019. Recommended by DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 24.09.19.
240	M/s JWS Steel Ltd, Mumbai 01/53/8/E/AM20/J-24/IC	22.11.19	2 Set 3D top scan for blast furnace alongwith standard set of spares and accessories	1008.1	Comments sought from D/o Heavy Industry on 25.11.2019. D/o Heavy Industry vide OM No. 15(6)JSWSteelLtd/2020-HEI dated 21.02.2020 suggested to seek comments from Department of Space and Mcity.
241	M/s Hemant Kumar Ruia, Mumbai 01/53/8/E/AM20/H-39/IC	03.03.20	05 Nos. of Motor Vehicle Spares (used)	.23	Comments sought from D/o Heavy Industry on 06.03.20.
Part-10 Ministry of Home Affairs (MHA-PM Division)					
242	M/s. Star Aerospace Industries, Dehradun (Uttarakhand) 01/53/8/E/AM20/S-47/IC	26.07.19	60 nos. of Rubberised Pistol Grip; 60 nos. of quick release folding Grip with Mount; 60 nos. of reflex sight; 60 nos. AK pdc Mount; 60 nos Folding Buttstock for AK-47; 60 nos. AK-47-7.62*39 30 Round etc.	35.06	Comments sought from MHA (PM Divn.) on 30.07.2019. The committee noted that the case had been considered by EFC in its meeting held on 11.03.2020 and decided to grant an import authorisation to the firm. Accordingly, approval letter was sent to the firm and RA, Dehradun vide letter F.No. 01/21/008/53554/AM20/ dated 12.03.2020. Hence, the committee decided to close the case.

243	M/s Star Acrospace Industries, Dehradun 01/53/8/E/AM20/S-84/IC	13.09.2019	300 Nos Round Drum Magazine with 75 Rounds Capacity 600 Nos Magazine 30 Round (Accessories of Coupled Magazine with 60 round capacity). 300 Nos Polymer and straps magazine coupler (accessories of coupled magazine with 60 rounds capacity). 300 Foldable bipod (Foldable bipod with rail mount). 300 Nos Polymer rail (accessories of foldable bipod with rail mount) 300 Nos Adaptor hpod (accessories of foldable bipod with rail mount) 300 Nos Foldable buttstock 300 Nos Cheek rest (accessories of foldable buttstock) 300 Nos Sling swivel attachment (Accessories of foldable	228.7	Comments sought from MHA (PM Div.) on 19.09.2019. Application has been forwarded by PM Division to IS Division. The committee noted that the case had been considered by EFC in its meeting held on 23.01.2020 and decided to grant an import authorization to the firm. Accordingly, approval letter was sent to the firm and RA, Dehradun vide letter F.No. 01/21/008/53745/AM20/ dated 24.01.2020. Hence, the committee decided to <u>close</u> the case.
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			butt stock) 87 Nos Silencers 300 Nos Reflex sight 300 Nos Rail Mount (accessories of reflex sight)		
244	M/s Ananth Technologies Ltd., Hyderabad 01/53/8/E/AM20/A-72/IC	01.10.19	1 Nos PK-01 Collimator Sight 1 Nos DNS-1 Day and night vision sight 1 Nos NV/S- 18 MM Night Vision Sight 1 Nos PK-06 Collimator Sight 1 Nos RS- Holographic Sight 1 Nos RS-M Reflex Collimator Sight	4.4	MHA vide OM No. IV-20011/08/2019- Prov-I-1017 dated 14.10.19 has sought information from the firm. The applicant's reply dated 04.12.2019 has been referred to MHA vide email dated 10.07.2020 for examination and offering comments.
245	M/s Aimtrex Technologies Pvt Ltd., New Delhi 01/53/8/E/AM20/A-89/IC	14.11.19	109200 Nos 7.62 X 39MM coloured marking ammunition (red) non bullet training cartridge 30 nos AK 47 dedicated training weapon with custom bolt replica ak 47 type training gun 109200 nos 7.62 X 39MM coloured marking ammunition blue non bullet training cartridge	195.2	Comments sought from MHA (PM Div.) on 20.11.2019. MHA vide UO dated 10.12.19 has sought information from the firm.



246	M/s Star Aerospace Industries, Dehradun 01/53/8/E/AM20/S-122/IC	25.11.19	6 Nos Reflex sight for AK-47	1.3	Comments sought from MHA (PM Divn.) on 26.11.2019. The committee noted that the firm vide letter dated 14.03.2020 had requested to cancel their application. Hence, the committee decided to close the case.
247	M/s Addl. Director General of Police, CID, Haryana 01/53/8/E/AM20/A-63/IC	20.09.19	3 Nos Waterjet disrupter model 20mm neutrex along with accessories including dual laser aiming pointer, projectiles, 20 mm neutrex magnum cartridges 70 grain- 50 nos, 01 no of M2A1 metal ammo box for cartridges	40.5	Approved as recommended by MHA (PM Divn.) vide OM No.IV-20011/10/2020-Prov-I/331 dated 21.07.2020.
248	M/s Newtech Design Technologies Pvt Ltd., New Delhi 01/53/8/E/AM20/N-36/IC	10.02.20	4 Nos bolawrap model: 100.1 108 Nos bola wrap cartridge 1 Noskydex holster- dual retention holster w/plm 4 Nos bola wrap 100: kitted belt clip rev-1	5.6	Comments sought from MHA (PM Divn.) on 20.01.2020
249	M/s Planet Sigma Embedded Systems Pvt. Ltd, Hyderabad 01/53/8/E/AM20/P-64/IC	04.03.20	1 set of Drone Detection and neutralization system	108.58	Comments sought from MHA (PM Divn.) & DOT on 09.03.2020. DGCA vide email dated 09.06.2020 informed that the Drone Detection and neutralization system as per ANF2M is not an aircraft part or component therefore, the subject matter may not come under the purview of Directorate of Airworthiness (DGCA). Recommended by MHA (PM Divn.) vide OM No.IV-20011/10/2020-Prov-I/331 dated 21.07.2020.
250	M/s SRG Techno (P) Ltd., Gurgaon 01/53/8/E/AM20/S-211/IC	25.02.20	200 Nostriiconac cupoint 2.5-	164.8	Permission has been granted on 11.06.2020 to the firm with the approval of Competent Authority as



			10x56 riflescope standard duplex crosshair w/ amber dot. Tritium/ fiber optics illuminated telescope 200 Nos 30 MM riflescope standard steel rings for telescope		per recommendations received from Police Modernization Division, MHA vide OM No. IV-20011/09/2020 dated 17.06.2020. (For ex-post facto approval).
251	M/s Dinex India Pvt. Ltd., Dehradun 01/53/8/E/AM20/D-48/IC	22.02.20	5 Nossauga 12s exp 01	2.2	Permission has been granted to the firm and the RA concerned with the approval of Competent Authority as per recommendation received from Police Modernization Division, MHA NOC vide OM No. IV-20011/09/2020 dt. 17.06.2020. (Ex-post facto approval).
252	M/s. R. K. Supliers, Bhandar, Maharashtra 01/53/8/E/AM20/R-93/IC	19.2.20	6 nos. of Night Vision Binocular - Digital NV Signal N 340 RT.	1.20	Comments sought from MHA(PM Divn.) on 17.03.2020.
253	M/s Sakura Geo Information Software Research Pvt Ltd., Chennai 01/53/8/53602/AM21/S-6/IC	03.06.20	5 set ANAFI thermal micro drone with camera for police for monitoring covid-19 combat operations	14.8	Comments sought from MHA (PM Divn.) 10.06.2020.
254	M/s Jyoti Foto Emporium, Hyderabad 01/53/8/53629/AM21/J-2/IC	12.06.20	6 Nos Night vision binoculars	1.0	Comments sought from MHA PM Divn. 16.06.2020. Police Modernization Division, MHA vide OM No. IV-20011/14/2020/Prov- I/311 dt. 10.07.2020 has sought some clarification from the Principal Secretary (Home), Government of Telangana with copies to Director General of Police, Government of Telangana and DGFT.
255	M/s. Kapri Crop, Mumbai 01/53/8/56642/AM20/K-	15.02.20	Cartridges; Disruptor	6838020	Comments sought from MHA PM Divn. 24.06.2020.

	3/IC		with De-Armer complete Kit		
Part-10 Ministry of Home Affairs (MHA-IS Division)					
256	M/s Garg Armoury Pvt Ltd., Delhi 01/53/8/E/AM20/G-64/IC	19.03.20	15000 Nos Cartridge : 270, 6.5mm, 30.06 bore rifle cartridge 270, 6.5mm, 7mm mauser, 458 win, 30.06, 405, 9.3mm, 375 mag rifle and 25, 45 cartridge.	3.9	The committee decided to examine the case as per clarification from MHA.
257	M/s Gorakhpur Arms Corporation, Lucknow 01/53/8/E/AM20/G-63/IC	18.03.20	0 Nos Ammunition	5.0	The committee decided to examine the case as per clarification from MHA.
258	M/s India Arms Corporation, Lucknow 01/53/8/E/AM20/I-62/IC	18.03.20	0 Nos Ammunition	6.7	The committee decided to examine the case as per clarification from MHA.
259	M/s K.P Sales Lucknow 01/53/8/53589/AM20/K- 21/IC	26.05.20	100000 Nos Ammunition	4.8	The committee decided to examine the case as per clarification from MHA.
260	M/s Lucknow Gun House, Lucknow 01/53/8/E/AM21/L-1/IC	26.05.20	60000 Nos Ammunition	2.7	The committee decided to examine the case as per clarification from MHA.
261	M/s Pahwa Manufacturers, Sitapur Uttar Pradesh 01/53/8/E/AM21/P-3/IC	24.05.20	3000000 Nos Plastic Case Unprimed	7.9	The committee decided to examine the case as per clarification from MHA.
Part-11 Defence Research & Development Organisation (DRDO)					
262	M/s. UAV Systems Private Limited, Kolkata. 01/53/8/E/AM20/U-2/IC	31.05.19	22 Nos. of parrot Drones	16.12	Recommended by DRDO vide e-mail dated 20.06.19, subject to NOC from MEA and DDP. Accordingly, the committee decided to seek comments from MEA and DDP. Comments sought from MEA and DDP on 12.07.19.
263	M/s Whiteback Aviation, New Delhi 01/53/8/E/AM20/W-9/IC	05.11.19	1 Nos Kit assembly, rocket, in- line, BRS601, rev.b for s/n 19582	1.3	Recommended by DRDO vide e-mail dated 21.11.19, subject to NOC from DDP. Accordingly, comments sought from DDP on 11.12.19.
264	M/s Culminating Technologies, Allahabad 01/53/8/E/AM20/C-27/IC	28.11.19	1 No. Night vision device	1.4	DRDO vide e-mail dated 29.01.20 has recommended the case, subject to NOC from DDP. Accordingly, comments has been sought from DDP on 21.02.20.
265	M/s Larsen & Turbo Ltd, Mumbai 01/53/8/E/AM20/L-12/IC	04.01.19	1 Set Powerpack engine and transmission for warranty	4503.6	Comments sought from DRDO on 07.01.2020. DRDO vide e-mail dated 11.03.20 has sought details of the complete set (1 No.) of item. The same has been communicated to the firm on

			support powerpack-part no 60350010, engine-part no 60351000, transmission-part no 60357000		18.03.20.
266	M/s Vikash Bhagchandka, Gurgaon 01/53/8/E/AM20/V-28/IC	30.11.19	1 Set Drone Gun tactical – anti drone system, RF jamming 1 set body worn omnidirection drone detection system 1 set drone gun MK III anti drone system with RF jamming	68.0	Recommended by DRDO vide e-mail dated 24.01.20. However, the committee noted that the import item is for supply to Police forces. As decided in the meeting dated 30.01.20, comments has been sought from DGCA on 04.03.20. Approved as recommended by DGCA vide letter No. AV-22031/2/2019-DG (SDnIT)-MOCA dated 22.06.2020 received via email dated 25.06.2020 & DRDO vide e-mail dated 24.01.20.
267	M/s Veda Defense Systems Pvt Ltd., Delhi 01/53/8/E/AM20/V-49/IC	24.02.20	47 Nos UAV components	0.05	Comments sought from DRDO on 25.02.2020. DRDO vide e-mail dated 17.03.20 has sought information from the firm.

Part-12 Ministry of Petroleum & Natural Gas (M&PNG)

268	M/s. Vishveshwar Oil & Lubricants Pvt. Ltd, New Delhi 01/53/8/E/AM20/V-12/IC	03.07.19	151.485 MTs of SKO	58.82	D/o P&NG vide OM No.P-12019(11)/28/2020-Supply/(E-34090) dated 17.06.2020 sought some information from the firm. The firm is to reply.
269	M/s. PS Enterprises, Coimbatore, Tamil Nadu 01/53/8/E/AM20/P-18/IC	06.07.19	500 MTs of Fatty acid Methyl Ester Blended with Bituminous Mineral Oil	17.9	Technical specification of the product was sought from DGFT vide OM dt. 2.08.2019. Reminder sent on 20.02.2020 and 26.05.2020. Reply from the firm is still awaited.
270	M/s. P.D. Industries, New Delhi 01/53/8/E/AM20/P-17/IC	08.07.19	146.300 MTs of SKO	85.87	Technical specification of the product was sought from DGFT vide OM dt. 2.08.2019. Reminders sent on 20.02.2020 and 26.05.2020. Reply from the firm is still awaited.
271	M/s. Rajesh Power Services Pvt. Ltd., Ahmedabad. 01/53/8/E/AM20/R-26/IC	07.08.19	5 nos. of IG 1805 60 I Insulating compound (Parts of Electric Cable Joining Kit)	1.46	Comments sought from M/o P&NG on 09.08.2019. M/o P&NG vide OM No. P-12019(11)/33/2019-Sup./ (P-31439) dated 08.01.20 informed that the item being imported falls under HSN Code 39022000 and does not pertain to

					them. Therefore, M/o P&NG has no comments to offer in the matter.
272	M/s Gastrade International, Kutch, Gujarat. 01/53/8/E/AM20/G-22/IC	13.08.19	55.120 MTs of Petroleum Hydrocarbon Solvent	30.8	Technical specification of the product was sought from DGFT vide OM dt. 13.09.2019. Reminders sent on 20.02.2020 and 26.05.2020. Reply from the firm is still awaited.
273	M/s Gastrade International, Kutch, Gujarat. 01/53/8/E/AM20/G-20/IC	12.08.19	766.240 MTs of petroleum Hydrocarbon Solvent	404.56	Technical specification of the product was sought from DGFT vide OM dt. 13.09.2019. Reminders sent on 20.02.2020 and 26.05.2020. Reply from the firm is still awaited.
274	M/s G.R Pahwa Enterprises, Sahnewal, Punjab 01/53/8/E/AM20/G-24/IC	26.08.19	270 MTS Industrial Composite Mixture plus otherwise known as Mineral Turpentine Oil(MTO) &/or Low Aromatic White Spirit(LAWS) &/or Oil(SKO)	130.0	Technical specification of the product was sought from DGFT vide OM dt. 13.09.2019. Reminders sent on 20.02.2020 and 26.05.2020. Reply from the firm is still awaited.
275	M/s Oil Energy, Delhi 01/53/8/E/AM20/O-4/IC	04.09.19	104 MTS Superior Kerosene Oil (SKO)	57.1	Technical specification of the product was sought from DGFT vide OM dt. 14.11.2019. Reminders sent on 20.02.2020 and 26.05.2020. Reply from the firm is still awaited.
276	M/s SI Group – India Pvt Ltd, Navi Mumbai 01/53/8/E/AM20/S-76/IC	10.09.2019	2000 MTS Propylene Tetramer	2155.5	Comments sought from M/o P&NG on 13.09.2019. M/o. P&NG vide OM dated 09.10.19 has sought information from the firm. The same has been communicated to the firm on 22.10.19. Reply from the firm is awaited.
277	M/s SI Group – India Pvt Ltd, Navi Mumbai 01/53/8/E/AM20/S-75/IC	10.09.2019	8000 MTS Propylene Trimer	8622.0	Technical specification of the product was sought from DGFT vide OM dt. 02.08.2019. Reminders sent on 20.02.2020 and 26.05.2020. Reply from the firm is awaited.
278	M/s SI Group-India Pvt Ltd., Mumbai 01/53/8/E/AM20/S-105/IC	15.10.19	4000 MTS Di isobutylene DIB	3477.6	Comments sought from M/o P&NG on 17.10.19. M/o. P&NG vide OM dated 31.10.19 has sought Technical specification of the product from the firm. Reply from the firm is awaited.
279	M/s Brenntag Ingredients (India) Pvt Ltd., Mumbai 01/53/8/E/AM20/B-31/IC	10.10.19	24960 kgs Isopar L Fluid	26.8	Comments sought from M/o P&NG on 18.10.19. M/o P&NG vide OM dated 06.11.19 has sought information from the firm. Reply from the firm is awaited.
280	M/s Sun Pharmaceutical Medicare Ltd., Gujarat 01/53/8/E/AM20/S-116/IC	02.11.2019	250 Ltr. Dehydrated Alcohol (ethanol anhydrous)	.05	The committee in its meeting dated 28.11.19 decided to ask the firm to give details of the import item including technical specification.

					Accordingly, vide e-mail dated 24.12.19 the firm has been requested to furnish details of the item including technical specification. Reply from the firm is awaited.
281	M/s Bosch Ltd., Bangalore 01/53/8/E/AM20/B-36/IC	18.11.20 19	5 ltr. Specialty Fuel Bosch GRV GRTD diesel	314.3	Approved as recommended by D/o P&NG vide OM No. P-12019(11)/41/2020-Sup./(E-31935) dated 08.07.2020, subject to further approval by the competent authority.
282	M/s Shree Ganesh Enterprises, Ghaziabad 01/53/8/E/AM20/S-124/IC	27.11.20 19	174 MTS mix hydrocarbon solvent	91.8	Technical specification of the product was sought from DGFT vide OM dt. 02.01.2020. Reminders sent on 20.02.2020 and 26.05.2020. Reply from the firm is awaited.
283	M/s JM Petrochemicals Pvt Ltd., Mathura 01/53/8/E/AM20/J-25/IC	27.11.20 19	225 MTS Solvent 125/240(Petroleum Hydrocarbon Solent)	100.4	Technical specification of the product was sought from DGFT vide OM dt. 06.01.2020. Reminders sent on 20.02.2020 and 26.05.2020. Reply from the firm is awaited.
284	M/s Inspec Oils Ltd, Kolkata 01/53/8/E/AM20/I-42/IC	09.09.19	120 MTS Used Oil	27.1	Technical specification of the product was sought from DGFT vide OM dt. 03.01.2020. The firm's reply referred to P&NG vide email dated 20.07.2020.
285	M/s Premier Lubricants Pvt. Ltd., Mumbai 01/53/8/E/AM20/P-50/IC	11.12.19	102 MTS ISU d-40 as per specification	61.5	Technical specification has been forwarded to M/o P&NG vide e-mail dt. 14.07.2020
286	M/s Laxmi Organic Industries Ltd, Maharashtra 01/53/8/E/AM20/L-10/IC	12.12.19	15000 MTS Denatured ethyl alcohol	6022.5	Permission has been granted to the firm with the approval of Competent Authority. (Ex-post facto approval).
287	M/s Hero Moto Corp. Ltd, New Delhi 01/53/8/E/AM20/H-26/IC	16.12.19	1500 kgs. Gasoline – CEC legislative Fuel CEC-RF-02- 08 E5 (EURO 5)	8.8	Approved as recommended by M/o P&NG vide OM No. P-12019(11)/63/2019-Sup./(E-34095) dated 09.06.2020, subject to further approval by the competent authority.
288	M/s Hardcastle Petrofer Pvt. Ltd, Valsad, Gujarat 01/53/8/E/AM20/H-27/IC	17.12.19	216 MTS Isoar L fluid	212.1	Approved as per M/o P&NG, subject to further approval by the competent authority.
289	M/s Honda Motorcycle and Scooter India Pvt. Ltd., Gurgaon 01/53/8/E/AM20/H-28/IC	24.12.19	1530 kgs CEC legislative fuel RF- 02-08 E5	5.7	Comments sought from M/o P&NG on 31.12.2019.
290	M/s Total Oil India Pvt Ltd., Maharashtra 01/53/8/E/AM20/T-44/IC	22.01.20	1000 MTS Spirdane D 40 1500 MTS spirdane D 40 S 300 MTS spirdane K 2 200 MTS isanc IP	1926.9	Comments sought from M/o P&NG on 28.01.2020. It was decided in the meeting dated 01.06.20 to issue reminder to M/o P&NG for providing their comments immediately. Accordingly, reminder was sent to M/o P&NG

			170 S		on 19.06.2020 for expediting the comments.
291	M/s. Honda Motorcycle and Scooter India Pvt Ltd., Haryana 01/53/8/E/AM20/H-35/IC	03.02.20	306 kgs CEC legislative fuel RF-02-08 E5	2.0	Technical specification of the product to be imported by the firm was sought from M/o P&NG vide OM dated 3rd March, 2020 followed by email reminder dated 26 th May, 2020. The firm is to furnish the reply.
292	M/s Cummins Technologies India Pvt Ltd., Pune 01/53/8/E/AM20/C-41/IC	05.02.20	10000 Kgs Diesel Euro 6 Cert Fuel B7 10000 Kgs. Diesel En 16709 2015 B14-20 10000 Kgs. Diesel Fuel Un 1202 Class 3 Pg3 Pi 310 10000 Kgs. Automotive Diesel Sulphur Less Than 15 Ppm Haltermann.	302.2	M/o P&NG vide email dated 22.06.2020 informed that they had requested for technical specifications of the product to be imported by the firm for further examination in the matter. The firm is to furnish the reply.
293	M/s. Shree Ganesh Khand Udyog Sahkari Mandali Ltd, Bharuch 01/53/8/E/AM20/H-36/IC	29.02.20	10000 MT of Denatured Ethyl Alcohol	4433.75	Permission has been granted to the firm with the approval of Competent Authority. (Ex-post facto approval).
294	M/s Raj Petro Specialties Pvt. Ltd, Mumbai 01/53/8/E/AM20/R-90/IC	04.03.20	60 MT of SOL-Anysol S 60 inclusive HUB - 100000900	4794	A letter was sent from DGFT for technical specifications on 26.05.2020. The firm is to furnish the reply.
295	M/s Raj Petro Specialties Pvt. Ltd, Mumbai 01/53/8/E/AM20/R-92/IC	12.03.20	2000 MT of SOL-Farasol -A- 100000877	1307.70	A letter was sent from DGFT for technical specifications on 26.05.2020. The firm is to furnish the reply.
296	M/s. Raj Petro Specialties Pvt. Ltd., Mumbai 01/53/8/E/AM20/R-94/IC	17.3.2020	140 MT of Sol-Anysol D 60 Inclusive of HUB-100000900	114.34	Comments sought from M/o P&NG on 19.03.2020.
297	M/s. Parasnath Organics Pvt. Ltd., New Delhi 01/53/8/E/AM20/P-78/IC	18.03.20	15000 MT of Petroleum Hydrocarbon Solvent 125/240	7020.00	Comments sought from M/o P&NG on 19.03.2020. The application has been sent to M/o P&NG again on 24.06.2020.
298	M/s Jubilant Life Sciences Ltd., Noida 01/53/8/E/AM20/J-46/IC	17.03.20	5000 MTS denature ethyl alcohol	2437.0	The request of the firm has been processed and rejected on file with the approval of Competent Authority and conveyed to firm. For Ex-post-facto approval.
299	M/s Jubilant Life Sciences	18.03.20	150000 MTS	73125.0	The request of the firm has been

	Ltd., Noida 01/53/8/E/AM20/J-47/IC		denatured ethyl alcohol		processed and approved on file with the approval of Competent Authority. For Ex-post-facto approval.
300	M/s Hyundai Motor India Ltd, Sriperumbudur 01/53/8/53561/AM21/H-4/IC	14.05.20	2142 kgs ccc legislative fuel RF-02-08 E5 Euro V Gasoline	32.9	Comments sought from M/o P&NG 05.06.2020
301	M/s Tashkent Oil Company Pvt Ltd., Vadodara 01/53/8/53566/AM21/T-6/IC	15.05.20	57 MTS de aromatic oil 200 hydrocarbon oil with more than 70 percent mineral oil content.	36.4	M/o P&NG sought technical specifications of the product to be imported by the firm for further examination in the matter. The firm is to furnish the reply.
302	M/s Dipak Pranal Turakha, Maharashtra 01/53/8/53588/AM21/D-1/IC	25.05.20	114 Mts. SU DSOL – 80	73.3	Approved as recommended by M/o P&NG vide OM No.P-12019(1)/32/2020-Sup./(E-34414) dated 07.07.2020, subject to further approval by the competent authority.
303	M/s Satyam Petrochemicals 01/53/8/53636/AM21/S-13/IC	14.06.20	25000 MTS denatured ethyl alcohol	14000.0	The committee decided to examine the case on file.
304	M/s KLJ Plasticizers Ltd., New Delhi 01/53/8/53684/AM21/K-6/IC	24.06.20	3000 MTS Heavy cut methyl ester CE-1875	1720.1	M/o P&NG sought technical specifications of the product to be imported by the firm for further examination in the matter. The firm is to furnish the reply.
305	M/s Rishab Trading Company, Bangalore 01/53/8/53694/AM21/R-4/IC	24.06.20	2000 MTS Mineral hydrocarbon oil 1000 MTS Industrial solvent 1000 MTS Hydrocarbon solvent (125/240)	1834.8	M/o P&NG sought technical specifications of the product to be imported by the firm for further examination in the matter. The firm is to furnish the reply.
306	M/s. Raymond Ltd., Mumbai 01/53/8/53706/AM21/R-5/IC	26.06.20	5110 Ltr motor sport 100 MS 100 54 GL 1890 Ltr motor sport 109 MS 109 5 GL	22.1	M/o P&NG sought technical specifications of the product to be imported by the firm for further examination in the matter. The firm is to furnish the reply.
307	M/s Pon Pure Chemicals India Pvt Ltd., Chennai 01/53/8/53645/AM21/P-6/IC	17.06.20	1000 MTS isopar E	1411.2	Comments sought from M/o P&NG on 19.06.2020. Technical specification may be called from the firm.
Part-13 DOT					
308	M/s Culminating Technologies, Allahabad 01/53/8/E/AM20/C-28/IC	29.11.2019	8 Set Wireless Audio Video Transmitter	5.0	Comments sought from DoT on 29.11.2019. DoT vide letter No. R-11020/05/2016-PP dated 03.12.19 has requested to provide technical literature and RF specifications of the equipment/drones proposed to

					be imported for further examination. The same has been communicated to the firm on 24.12.19. Reply from the firm is awaited.
309	M/s The TATA Power Company Ltd., Karnataka 01/53/8/E/AM20/T-39/IC	24.12.19	1 Nos GPR system 2 channel shielded antenna sph engineering type zond-12E 1000A 1 Nos 500A GPR system SPH engineering type zond-12E	25.8	Comments sought from DoT on 06.01.2020. DoT vide letter No. R-11020/05/2016-PP dated 28.02.20 has requested to provide technical literature and RF specifications of the equipment proposed to be imported.
310	M/s Revogue, Mumbai 01/53/8/E/AM20/R-77/IC	07.02.20	1998 Nos 8S Toys drone with camera total weight of the drone with remote control and packing box is 640 grams	7.1	Comments sought from DOT on 11.02.2020. Application again sent to DoT via email dated 10.07.2020 for furnishing comments.
311	M/s Revyrie Global Tech Solutions Pvt Ltd., Trivandrum 01/53/8/E/AM20/R-76/IC	06.02.20	1 Box netgate firewall router	.06	Comments sought from DOT on 11.02.2020. Application again sent to DoT via email dated 10.07.2020 for furnishing comments.
312	M/s Vedanta Ltd, Mumbai 01/53/8/E/AM20/V-52/IC	27.02.20	01 No. of X-Band Radar	.06	Comments sought from DOT on 05.03.2020. Application again sent to DoT via email dated 10.07.2020 for furnishing comments.
313	M/s Hensoldt Pvt. Ltd., Bengaluru 01/53/8/53615/AM21/H-6/IC	09.06.20	1 Nos spexer 360 radome – part No sxv-a1-10 includes sharpeye sxv radar transceiver, ethernet composite cable and installation kit.	97.9	Comments sought from DOT on 13.06.2020. Application again sent to DoT via email dated 10.07.2020 for furnishing comments.
314	Jiva Sciences Pvt Ltd., Bengaluru 01/53/8/53661/AM21/J-3/IC	22.06.20	1 Nos RF Power Amplifier for R&D Testing Purpose on Rental Basis and Return	0.01	Comments sought from DOT on 23.06.2020. Application again sent to DoT via email dated 10.07.2020 for furnishing comments.
Part-15 Directorate General of Civil Aviation (DGCA)					
315	M/s Helicopter Engines MRO Private Limited, Bangalore. 01/53/8/E/AM20/H-14/IC	14.08.19	34 Nos. Special Tools for repair activity of artouste helicopter engine	64.8	Comments sought from DGCA on 19.08.2019. DGCA vide e-mail dated 21.01.20 informed the firm that Quality Manager of CAR 145 is authorized to request DGFT for import of tools required for maintenance.
316	M/s Delhi International Airport Limited, New Delhi	16.08.19	1 Nos Waterjet Disrupter model	15.9	Comments sought from DGCA on 21.08.2019. The firm vide e-mail

	01/53/8/E/AM20/D-14/IC		20mm Neutrex along with accessories including dual laser aiming pointer, projectiles, 20mm Neutrex Magnum Cartridges 70 grain – 50 nos., 01 no. M2A1 Metal Ammo Box for Cartridges.		dated 09.12.19 informed that DGCA is not the authorized agency. Bureau of Civil Aviation Security (BCAS) is the authorized agency to provide the 'NOC'. The committee decided to seek comments from BCAS. Accordingly, comments has been sought from BCAS. Approved as per recommendation of BCAS vide letter No. CAS-1245/176/2019-Trg&Tech Division-BCAS/172386 dated 01.07.2020.
317	M/s Kavita Bhardwaj, Gurgaon 01/53/8/E/AM20/K-29/IC	18.12.19	100 Box Motor, Propellers, fight controller, power distribution board, RF devices, carbon fiber parts, frames, wires, other items, batteries, etc	1.0	Comments sought from DGCA on 30.12.19. DGCA vide e-mail dated 01.01.20 has informed that DGCA has not granted import permission to the subject items to import. The applicant is required prior permission from DGCA for granting import license by DGFT. Therefore, applicant may be advised to approach to DGCA concerned Directorate for obtaining import permission as required.
318	M/s Ranjan Kumar Nayak, Kolkata 01/53/8/E/AM20/R-51/IC	18.12.19	01 Box ossyma x8pro fpv Re quadcopter drone	.91	Comments sought from DGCA on 30.12.2019. DGCA vide e-mail dated 31.12.19 has informed that DGCA has not granted import permission to the subject items to import. The applicant is required prior permission from DGCA for granting import license by DGFT. Therefore, applicant may be advised to approach to DGCA concerned Directorate for obtaining import permission as required.
319	M/s Ispagro Robotics Pvt Ltd., Mangalore 01/53/8/E/AM20/I-44/IC	24.12.19	1 Box Smartap PRO	4.8	Comments sought from Heavy Industry & DGCA on 31.12.2019.
319 (a)	M/s Ruthra Moorthy, Chennai 01/53/8/E/AM20/R-53/IC	02.01.20	1 Nos Each mini drone, 2.4ghz fulfills rules of WPC wing and DGCA	.02	Comments sought from DGCA on 10.01.2020.
320	M/s Grover Zampa Vineyards Ltd, Mumbai 01/53/8/E/AM20/G-52/IC	30.01.20	1 Nos drone	11.7	Comments sought from DGCA & DoT on 06.02.2020.

321	M/s Google Cloud India Pvt Ltd., Mumbai 01/53/8/E/AM20/G-51/IC	31.01.20	10 Nos Assy, power filter module, 4 x IEC320 C20 input, 1 x 10p connector output, no circuit breaker, ikeacolo PFM4	2.7	Comments sought from DGCA & DOT on 04.02.2020.
322	M/s Jacobs Engineering India Pvt Ltd., Mumbai 01/53/8/E/AM20/J-33/IC	27.01.20	1 Nos FPWS 3420 XCTO base dell precision tower, dual 19 monitors, keyboard & mouse	33.7	Comments sought from DGCA & DOT on 04.02.2020.
323	M/s Google Cloud India Pvt Ltd., Gurgaon 01/53/8/E/AM20/G-60/IC	12.02.20	10 Nosassy, power filter module, 4 x IEC320 C20 input, 1x 10p connector output, no circuit breaker, ikeacolo, pfm4	3.0	Comments sought from DGCA & DoT on 28.02.2020
324	M/s Veda Defense Systems Pvt. Ltd., Delhi 01/53/8/E/AM20/V-55/IC	06.03.20	20 Nos UAV components	--	Comments sought from DGCA on 12.03.2020. DGCA vide email dated 09.06.2020 noted that as per the ANF-2M, the imported item will be supplied to the IAF. However, details of EUC/PI/Contract have not been submitted by the applicant. Therefore, the applicant may be asked to submit the same, for further action by them. Reply is to be furnished by the firm.
325	M/s. S S Trading Corporation, Delhi 01/53/8/E/AM21/S-2/IC	04.05.20	4000 nos. of Meteorological / Weather Balloons	13.86	Comments sought from DGCA on 24.05.2020. The case is being sent to IMD.
326	M/s Sky Technologies, Maharashtra 01/53/8/53614/AM21/S-10/IC	09.06.20	12 Sct Matrice Series UAV for Government of Maharashtra	110.6	Permission has been granted on 03.07.2020 to the firm with the approval of Competent Authority as per DGCA vide letter no. DGCA-27046/82/2019/AED- DGCA dated 02.06.2020 & WPC comments vide No. L-22022/1/2018-RLO(WR). dated 16/04/2019. (Ex-post facto approval).
327	M/s Airports Authority of India, New Delhi 01/53/8/53716/AM21/A-8/IC	29.06.20	1 Nos Dual HP Distance Measuring Equipment DME with Accessories 1 Nos DME Repair facility/Test Jig	76.4	Comments sought from DGCA on 02.07.2020.

Part-17 Department of Food & PD

328	M/s RPC Foods Pvt. Ltd, New Delhi 01/53/8/E/AM20/R-87/IC	26.02.20	190 MT of California Medium Grain Sushi Rice	218.88	The committee noted that in the FY-2019-20, the firm has already been granted import authorization for import of 500 MT of rice. Accordingly, the committee decided to seek comments from D/o Food. Comments sought from D/o Food on 29.06.20.
329	M/s. MRK Foods Pvt. Ltd, Bhandup 01/53/8/E/AM20/M-83/IC	07.03.20	497 MT of Rice	784.39	Approved as per D/o Food vide OM dated 24.07.2017 and dated 28.11.2017, subject to further approval by the competent authority.
Part-18 Petroleum & Explosives Safety Organization (PESO)					
330	M/s. Bharat Electronics Ltd, Pune 01/53/8/E/AM19/B-33/IC	05.12.18	Electronic Fuze	9170.00	Comments sought from PESO on 07.12.2018. The committee decided to remind the PESO. Reminder sent vide agenda note on 28.01.20.
331	M/s. Himachal Futuristic Communications Ltd, Solan 01/53/8/E/AM19/H-28/IC	16.01.19	M100 Electric Detonator	24.77	Comments sought from PESO on 17.01.19. PESO vide letter dated 04.02.19 has sought information from the firm. PESO vide e-mail dated 17.03.20 has informed that reply not received from the firm till date.
332	M/s Himachal Futuristic Communications Ltd., Solan Himachal Pradesh. 01/53/8/E/AM19/H-32/IC	27.02.19	HI-SA Safe and Arm Unit & M100 Electric Detonator.	32.10	Comments sought from PESO on 01.03.2019. PESO vide letter dated 06.03.19 has sought information from the firm. PESO vide e-mail dated 17.03.20 has informed that reply not received from the firm till date.
333	M/s. Pixadoo Visuals Private Limited, Bangalore. 01/53/8/E/AM20/P-11/IC	23.05.19	128 Nos. of Composit TI for stage Effect, Host Controller Falls Under Other Pyrotechnic Articles etc.	4.14	Comments sought from PESO on 28.05.2019. PESO vide letter dated 25.06.19 has sought information from the firm. PESO vide e-mail dated 17.03.20 has informed that reply not received from the firm till date.
334	M/s. Sial Manufactures Pvt. Ltd., Lucknow. 01/53/8/E/AM20/S-44/IC	17.07.19	119 Box of Primers G	26.94	PESO vide Letter No. E-25(38)Import/Pol/2018 dated 22.08.19 has sought information from the firm. PESO vide e-mail dated 17.03.20 has informed that reply not received from the firm till date.
335	M/s Geo Informatics Consultants Pvt Ltd, Delhi 01/53/8/E/AM20/G-28/IC	07.09.19	10000 Nos 6.8 mm SPC mj-m2a1 ammunition and 7.62x39mm SPC FMJ-M2A1 ammunition	5.4	Comments sought from PESO on 11.12.2019. PESO vide letter dated 18.10.19 has sought information from the firm. PESO vide e-mail dated 17.03.20 has informed that reply not received from the firm till date.

336	BMW India Pvt Ltd., Gurugram 01/53/8/53647/AM21/B-14/IC	18.06.20	10 Nos Body ignition unit	4.1	Comments sought from PESO on 23.06.2020. PESO, Nagpur vide letter No. E-25(38)148/2020 dated 29.06.2020 has sought some inputs/clarification from the applicant with a copy to DGFT.
337	HFCL Ltd., New Delhi 01/53/8/53670/AM21/H-10/IC	23.06.20	92 Nos Electronic fuzes point detonating PD2 130MM	295.9	Comments sought from PESO on 26.06.20. Petroleum and Explosives Safety Organization, Nagpur vide letter No. 25(38)149/2020 dated 17.07.2020 has sought some inputs/clarification from the applicant with a copy to DGFT.
338	M/s HLS Asia Ltd, Noida 01/53/8/53713/AM21/H-11/IC	29.06.20	20 Nos Part No. Cut-1875-419, Cutter Extended 1.875' HMX, UN0440, Class 1.4D, Shaped Charges 30 Nos Part No. Cut-2188-419, acc Extended Range Tubing Cutter, 2.188 HMX, UN0440 Class 1.4D, Shaped Charges 100 Nos Part No. JEC-5321-026, Power Charge 3-1/2 Shorty HT, UN0275, Class 1.3C, Shaped Charges 2500 Nos Part No. PAC-1562-455, Perf 1-9/16 Pac Circ 1/2-5/8 HMX, UN0440, Class 1.4D, Shaped Charges	1767.1	Comments sought from PESO on 02.07.20.
339	Indian Explosives Pvt Ltd., Kolkata 01/53/8/53729/AM21/I-4/IC	01.07.20	76000 Nos Electronic Blasting Cap, Detonators Electric, UN No.0456 Class 1.4S, I-Kon III 30M/100FT 1.4S, I-Kon III 40M/130FT 1.4S,	660.8	Approved as recommended by PESO vide letter No. E-25(38)80/2019 dated 20.07.2020.

			I-Kon RX III 20M/65FT 1.4S, I- Kon RX III 30 M/100FT 1.4S, I- Kon RX III 40M/130FT 1.4S, I-Kon RX III 60M/200FT 1.4S, I-Kon III 1.4S I- Kon RX III 1.4S UT600 9M/30FT 1.4S, UT600 15M/50FT 1.4S, UT600 20M/65FT 1.4S, UT600 25M/80FT 1.4S UT600 30M/100FT 1.4S, UT600 1.4S		
Part -21 Miscellaneous					
340	M/s. K.K. Traders, Amritsar 01/53/8/468/AM18/K-9/IC	07.07.17	2500 Kgs. of Castor SAC (Castocrum) Grade 1 & Grade 2	395.61	DIPP vide OM No. 9/50/2017-TSW/116 dated 08.08.2017 has suggested to consult Ministry of AYUSH in the matter. Comments sought from AYUSH on 30.8.2017 & 12.12.2017 M/o. AYUSH vide OM No. K-11021/03/2017-DCC dated 02.04.2018 has intimated that comments of MoEF& CC may be taken to facilitate the decision in DGFT. Comments sought from MoEF&CC on 15.04.2018. As decided in the EFC dated 24.08.18, reminder has been sent to MoEF&CC on 19.09.18 and 31.05.19. Since the case is of 2017, the committee decided to again remind MoEF&CC for comments. Last reminder sent to MoEF&CC (HSMD) vide agenda note dated 28.01.20.
341	M/s. K.K.Traders Amritsar 01/53/8/22342/AM18/K-17/IC	20.02.18	100 MT of Costos Roots (Saussuresa lappa)	260.09	Comments sought from AUYSH on 09.03.18. Comments sought from MoEF&CC(WL) on 23.5.2018. As decided in the EFC dated 24.08.18, reminder has been sent to MoEF&CC on 19.09.18 and 31.05.19. Since the case is of 2017, the committee decided to again remind MoEF&CC for comments. Last reminder sent to MoEF&CC (WL) vide agenda note dated 28.01.20.
342	M/s. Ratan Aluminium	14.03.18	6000 MT of	1755.0	Comments sought from M/o. Mines

	Recycling P. Ltd, Faridabad 01/53/8/24077/AM18/R-41/IC		Aluminium Dross Thrill		on 27.03.2018 DIPP vide OM dated 04.07.2018 has conveyed that M/o Mines may be consulted. As decided in the EFC dated 24.08.18, reminder has been sent to M/o Mines on 19.09.18. M/o. Mines vide OM dated 24.09.2018 suggested to seek comments from MoEF&CC. Comments sought from MoEF&CC. Reminder sent on 31.05.19. Since the case is of 2017, the committee decided to again remind MoEF&CC for comments. Last reminder sent to MoEF&CC (HSMD) vide agenda note dated 28.01.20.
343	M/s. Converge Electronics Trading (India) P. Ltd, Bangalore 01/53/8/E/AM19/C-21/IC	19.09.18	10000 Nos. of Unused Postage Stamps, EAR99	13.70	Comments sought from D/o Post on 26.09.2018. Reminder sent on 31.05.19.
344	M/s. Shanti Agro Products, Navsari 01/53/8/E/AM19/S-102/IC	07.03.19	200 MT of Zinc Ash below 65% Zinc	573.00	Comments sought from D/o Fertilizer on 22.03.19.
345	M/s Indigenous Baptist Mission, Eluru 01/53/8/E/AM20/I-30/IC	16.08.19	914 Box Used Theological Books for Library 103 Box Sacred Literature and booklets 198 Box Whole English Sacred Bibles	4.7	Comments sought from M/o HRD on 21.08.2019.
346	M/s K K Rocks & Granites India Pvt Ltd, Trivandrum 01/53/8/E/AM20/K-16/IC	29.08.19	15000 MTS Stone boulders or rubbles or rock stones	90.0	Comments sought from M/o Mines & DIPP on 03.09.2019.
347	M/s Rasiklal Barai & Co., Chennai 01/53/8/E/AM20/R-42/IC	13.10.19	111973 kgs Gum benzoin (loban) used for burning purposes	194.3	Comments sought from MSME on 15.10.2019.
348	M/s Arceli Agribiz Pvt Ltd., Ahmedabad 01/53/8/E/AM20/A-80/IC	15.10.19	100 kgs Industrial Hemp Seeds, used for growing fiber	1.0	Comments sought from D/o Agriculture, Cooperation & Farmers Welfare on 18.10.2019.
349	M/s Metallurgical products India Pvt Ltd., Raigad 01/53/8/E/AM20/M-48/IC	23.10.19	5000 kgs niobium scrap	72.1	The committee in its meeting dated 28.11.19 decided to seek comments from DAE. Accordingly, comments sought from DAE on 13.12.19.
350	M/s AxiScades Aerospace and Technologies Pvt Ltd., Bangalore 01/53/8/E/AM20/A-90/IC	15.11.2019	1 nos Reference missile launcher, ML 2066 rear left in container (HSN Code: 93012000)	746.4	Comments sought from DDP on 20.11.2019.
351	M/s Fringe Papo International, New Delhi	13.11.2019	250 MTS buckwheat seed	131.2	Comments sought from D/o Agriculture, Cooperation &

	01/53/8/E/AM20/F-17/IC				Farmers Welfare on 20.11.2019.
352	M/s Shalimar Incense Pvt Ltd, Bangalore 01/53/8/E/AM20/S-121/IC	23.11.19	55 MTS 10 inch raw agarbathi counting 800+ 110 MTS 8 inch MM raw agarbathi with counting from 1200 to 1250 sticks per kg	88.0	Comments sought from MSME on 26.11.2019.
353	M/s Deepa Balasubramanian, Tata Institute Fundamental Research, Hyderabad 01/53/8/E/AM20/D-39/IC	17.12.19	500 VLS Insects drosophila melanogaster for basic research activities from Kyoto stock center, Kyoto institute of technology	.08	Comments sought from D/o Biotechnology on 17.12.2019. D/o Biotechnology vide e-mail dated 26.12.19 has informed that the application is lacking in certain mandatory information such as the type of mutant(s) viz., chemically induced, radiation induced or derived from rDNA technology and the IBSC minutes wherein the proposal has been deliberated and approved. The committee decided to seek above details as sought by D/o Biotechnology. D/o Biotechnology vide email dated 18.06.2020 has requested to provide some clarification from the firm.
354	M/s Deepa Balasubramanian, Tata Institute Fundamental Research, Hyderabad 01/53/8/E/AM20/D-38/IC	17.12.19	250 VLS Insects drosophila melanogaster for basic research activities from Vienna drosophila research center, Austria	2.5	Comments sought from D/o Biotechnology on 17.12.2019. D/o Biotechnology vide e-mail dated 26.12.19 has informed that the application is for import of 250 vials of D.melanogaster RNAi lines, there is no foreign protein expressed from non-model organisms, hence application falls in the purview of their IBSC. The applicant may be requested to provide IBSC minutes wherein the proposal has been deliberated and approved. The committee decided to seek above details as sought by D/o Biotechnology. D/o Biotechnology vide email dated 18.06.2020 has requested to provide some clarification from the firm.
355	M/s Deepa Balasubramanian, Tata Institute Fundamental Research, Hyderabad 01/53/8/E/AM20/D-37/IC	17.12.19	650 VLS Insects drosophila melanogaster for basic research activities from FLY ORF, university of zurich, Switzerland	2.7	Comments sought from D/o Biotechnology on 17.12.2019. D/o Biotechnology vide e-mail dated 26.12.19 has informed that the application is lacking in certain mandatory information such as the type of mutant(s) with respect



					to foreign gene-insertions from non-model organisms and the IBSC minutes wherein the proposal has been deliberated and approved. The committee decided to seek above details as sought by D/o Biotechnology. D/o Biotechnology vide email dated 18.06.2020 has requested to provide some clarification from the firm.
356	M/s Deepa Balasubramanian, Tata Institute Fundamental Research, Hyderabad 01/53/8/E/AM20/D-36/IC	16.12.19	2124 VLS Insects drosophila melanogaster for basic research activities from Indiana University, Bloomington, USA	9.2	Comments sought from D/o Biotechnology on 17.12.2019. D/o Biotechnology vide e-mail dated 26.12.19 has informed that the application is lacking in certain mandatory information such as the type of mutant(s) viz., chemically induced, radiation induced or derived from rDNA technology, quantity to be imported (as per the IAEC and Forest Department, Govt. of Telangana NOC document, the number of vials mentioned are 2000 vials however in the above said application the request is for import of 2124 vials) and the IBSC minutes wherein the proposal has been deliberated and approved. The committee decided to seek above details as sought by D/o Biotechnology. D/o Biotechnology vide email dated 18.06.2020 has requested to provide some clarification from the firm.
357	M/s Shashi Industries, Bangalore 01/53/8/E/AM20/S-144/IC	02.01.20	300000 kgs raw agarbatti	182.0	Comments sought from MSME on 10.01.2020.
358	M/s Upper India Inorganic Industries Ltd, Chandigarh 01/53/8/E/AM20/U-7/IC	08.01.20	40 MTS zinc dross	100.0	Comments sought from Mines on 10.01.2020.
359	M/s Centre For Human Genetics 01/53/8/E/AM20/C-34/IC	10.01.20	900 VLS drosophila 5 VLS drosophila 95 VLS drosophila	3.4	Comments sought from D/o Biotechnology on 13.01.2020.
360	M/s Rubamin Pvt Ltd., Panchmahal 01/53/8/E/AM20/R-59/IC	13.01.20	5000 MTS zinc dross	8875.0	Comments sought from M/o Mines on 21.01.2020.
361	M/s Innovac3d Pvt. Ltd., Maharashtra 01/53/8/E/AM20/I-50/IC	18.01.20	50 kgs titanium powder metal powder EOS titanium Ti64	17.7	Comments sought from Dept. of Atomic Energy on 24.01.2020.
362	M/s Industrial Metal	11.06.20	150 kgs gas	36.5	To be decided in EFC.

	Powders India Pvt Ltd., Maharashtra 01/53/8/53627/AM21/I-3/IC		atomized ti-6ai-4v grade 23 lpb flexible titanium powder 60 nos x 2.5 kg per pack		
363	M/s Joy of Reading, Telangana 01/53/8/E/AM20/J-31/IC	23.01.20	100 box printed used children books for school library	Nil	Comments sought from HRD on 31.01.2020.
364	M/s Paninian India Pvt Ltd., Hyderabad 01/53/8/E/AM20/P-56/IC	21.01.20	1.500 kgs Ti-64 metal powder	.02	Comments sought from Dept. of Atomic Energy on 27.01.2020.
365	M/s Vishaal International, Maharashtra 01/53/8/E/AM20/V-41/IC	06.02.20	280000 kgs raw incense sticks agarbathi	290.0	Comments sought from MSME on 11.02.2020.
366	M/s Arcelor Mittal Nippon Steel India Ltd., Maharashtra 01/53/8/E/AM20/A-114/IC	11.02.20	200000 MTS millscale	12265.5	Comments sought from MINES on 13.02.2020. Ministry of Mines vide OM dated 15.05.20 has suggested to seek comments from MoEF&CC. Comments sought from MoEF&CC vide mail dated 20.05.2020. The firm has also furnished copies of documents directly to MoEF&CC vide mail dated 01.06.2020 with a copy to DGFT.
367	M/s Eternia Trading Pvt Ltd., Mumbai 01/53/8/E/AM20/E-20/IC	26.02.20	200 kgs industrial deodorant	1.2	Comments sought from MSME on 28.02.2020.
368	M/s Valaramdev Agarbatti Works, Gujarat 01/53/8/E/AM20/V-48/IC	21.02.20	40000 kgs black incense stick	18.8	Comments sought from MSME on 25.02.2020.
369	M/s Tata Institute for Genetics and Society (TIGS), Bengaluru 01/53/8/53559/AM21/T-4/IC	13.05.20	100 VLS drosophila melanogaster para mutants	2.2	Comments sought from D/o Biotechnology 05.06.2020.
370	M/s Hygienefresh, Cochine 01/53/8/53560/AM21/H- 2/IC	13.05.20	58512 Nos Hygiene fresh Airfresher refills	29.4	Comments sought from MSME 06.06.2020.
371	M/s IISER, Pune 01/53/8/E/AM20/I-56/IC	12.02.20	1000 Nos Drosophilla promise fly lines	3.2	Comments sought from D/o AHD&F on 17.02.2020. DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 19.03.20 has informed that they have no comments to offer as the item does not come under the purview of them. Accordingly, the committee decided to seek comments from D/o Biotechnology.
372	M/s Cloud Tech Pvt Ltd.,	20.06.20	625 KGS AIR	6.7	Comments sought from MSME on

	Yamuna Nagar 01/53/8/53659/AM21/C- 4/IC		SOLUTION #9149, Conc 20 Ltr (Deodorizer) Qty 30 Jar Unit Price 215/Jar		23.06.2020.
373	M/s Nikunj Malaviya, Surat 01/53/8/53720/AM21/N- 9/IC	30.06.20	27 MTS Arecanut Whole	37.1	Comments sought from D/o. Agriculture, Cooperation & Farmers Welfare on 02.07.2020.
374	M/s Nikunj Malaviya, Surat 01/53/8/53685/AM21/N- 7/IC	24.06.20	3000 MTS Unflavoured Supari Betel Nut Product	2.5	Comments sought from D/o. Agriculture, Cooperation & Farmers Welfare on 02.07.2020.

5. The meeting ended with vote of thanks to the chair.

